

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 710/2017

SHAILESH SINGH

VERSUS

SHEELA HOSPITAL & TRAUMA CENTRE, SHAHJAHANPUR & ORS,

ALONGWITH

711/2017, 712/2017 AND 713/2017

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REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL PASSED IN O.As. NO. 710/2017 IN RE: SHAILESH SINGH VERSUS SHEELA HOSPITAL & TRAUMA CENTRE, SHAHJAHANPUR & ORS, 711/2017 IN RE: SHAILESH SINGH VERSUS KAILASH HOSPITAL AND HEART INSTITUTE & ORS, 712/2017, IN RE: SHAILESH SINGH VERSUS SHRI GANGA CHARAN HOSPITAL (P) LTD, BAREILLY ORS AND 713/2017 IN RE: SHAILESH SINGH VERSUS KATIYAR NURSING HOME, HARDOI & ORS, WITH REGARD TO BIOMEDICAL WASTE MANAGEMENT IN THE STATE OF UP

Hon'ble National Green Tribunal dealing with the matter of OAs No. 710/2017, 711/2017, 712/2017 and 713/2017 vide order dated 20.07.2020 considered the issue of non-compliance of the provisions of Bio-medical Waste Management Rules, 2016 (BMW Rules, 2016) by the States and UTs.

Overview of the report:

1.	Introduction	
2.	NGT orders	<ul style="list-style-type: none"> ● The Hon'ble National Green Tribunal dealing with the matter of OA No. 710/2017, 711/2017, 712/2017, 713/2017 vide order dated 20.07.2020 considered the issue of non-compliance of the provisions of Bio-medical Waste Management Rules, 2016 (BMW Rules) by the States and UTs. ● The matter was reviewed vide order dated 12.03.2019. It was noted that unscientific disposal of bio-medical waste has potential of serious infectious diseases. ● The matter was reviewed again on 15.07.2019 and 22.01.2020 in light of the report of the CPCB, particularly regarding the key performance indicators. ● Considering the report submitted by the CPCB, the

		Hon'ble NGT had accepted the recommendations given by CPCB and directed the State/UTs to take further actions according to the CPCB report.
3.	Compliances	<ul style="list-style-type: none"> • Compliance Status of Uttar Pradesh Pollution Control Board (UPPCB) • Compliance status of Department of Health & Family Welfare (DHFV), Uttar Pradesh
4	Meetings of Oversight Committee, NGT, UP	The case was taken up by the Oversight Committee on 06.12.2019, 22.05.2020 and 24.07.2020.
5	Inspections reports	In compliance of the order of the Oversight Committee dated 13.02.2020, two medical institutes were inspected by Regional Officers, namely: <ul style="list-style-type: none"> • Sanjay Gandhi Postgraduate Institute of Medical Science (SGPGIMS), Lucknow • King George's Medical University (KGMU), Lucknow
6	Issues	Various issues related to non-compliance of BMW Rules, 2016 in UP
7	Compliance status of UP	
8	Recommendation	<ul style="list-style-type: none"> • Short term recommendations • Long term recommendations
9	Annexures	12 Annexures are enclosed

1. Introduction

The Medical Health Care System is very important for our life, health and well-being. However, the waste generated from the Health Care Facilities (HCFs) is toxic and hazardous. Unsatisfactory biomedical waste management, lack of knowledge to handle bio-medical waste and unscientific disposal of various health care wastes pose serious threats to the health care people, surrounding communities and to all components of surrounding environment.

Considering the problems arising due to unscientific disposal of Bio-Medical Waste (BMW), the Ministry of Environment, Forest and Climate Change have formulated Bio-Medical Waste (Management and Handling) Rules, 1998 published vide notification number S.O. 630 (E) dated 20th July 1998. These Rules were further amended in 2016 dated 28th March 2016 to provide a regulatory framework for proper management and handling of bio-medical waste generated in the country.

- As per the MoEF&CC, the BMW Rules 2016 shall be applied to all persons who generate, collect, receive, store, transport, treat, dispose, or handle bio-medical waste in any form including hospitals, nursing homes, clinics, dispensaries, veterinary institutions, animal houses, pathological laboratories, blood banks, Ayush hospitals, clinical establishments, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs.

2. Hon'ble NGT Orders

Hon'ble National Green Tribunal dealing with the matter of OA No. 710/2017, 711/2017, 712/2017, 713/2017 vide order dated 20.07.2020 considered the issue of non-compliance of the provisions of Bio-medical Waste Management Rules, 2016 (BMW Rules, 2016) by the States and UTs.

- The matter was again taken up by Hon'ble NGT on 12.03.2019. It was noted that unscientific disposal of bio-medical waste had the potential of serious infectious diseases, such as Gastrointestinal infection, Respiratory infection, Eye infection, Genital infection, Skin infection, Anthrax, Meningitis, AIDS, Hemorrhagic fevers, Septicemia, Viral Hepatitis type A, Viral Hepatitis type B and C. Such unscientific disposal also causes environmental pollution leading to unpleasant smell, growth and multiplication of vectors like insects, rodents and worms. These vectors may cause transmission of diseases like typhoid,

cholera, hepatitis, AIDS and COVID-19. The unscientific disposal of BMW can cause the spread of infections through injuries from syringes and needles, which may be contaminated with various communicable diseases.

- The Tribunal referred to the news article published in “Dainik Jagran” dated 06.10.2017 stating as *“That the Gautam Buddha Nagar is the only district where a survey of 66 hospitals was conducted in October 2017 where 23 were found doing the management of Biomedical waste. 18 hospitals of which have been issued notices by the Regional Officer, UPPCB, GautamBudh Nagar.”*
- The Tribunal also referred to a report of the CAG published in May 2017. As per the report paragraph 2.1.9.5, there were 8,366 Health Care Establishments (HCEs) out of which 3,362 HCEs were operating without authorization. Total BMW generated in the State was 37,498 kg/day out of which only 35,816 kg/day was treated and disposed of according to the BMW Rules, 2016. Thus, 1,682 kg/day untreated BMW was being disposed of unscientifically due to inadequate treatment facilities.
- The Hon’ble NGT pointed out that UPPCB has failed to monitor unauthorized operation and untreated disposal of BMW. Also, they did not take any action against the defaulters.
- In the above matter, the Tribunal directed all the States and UTs to furnish such reports by 30.04.2019, failing which the defaulting States and UTs will be required to pay compensation at the rate of Rs. 1 Crore per month after 01.05.2019. The States were also required to prepare their respective action plans within one month. The Tribunal also directed the CPCB to furnish its comments on the action plans and to undertake the study. It also directed CPCB to prepare a scale of compensation to be recovered from the violators of BMW Rules without prejudice to the State PCBs. The recovery of compensation from the polluters should not be less than the scale of the CPCB.

- Accordingly, CPCB has filed a report identifying *Key Performance Indicators* for assessing treatment and disposal of biomedical waste, and effectiveness in the implementation of BMW Rules, 2016.
- The matter was again reviewed on 15.07.2019 in the light of the report of CPCB particularly regarding key performance indicators, which are as follows:
 - I. The inventory of Healthcare Facilities (HCFs)
 - II. Biomedical waste generation
 - III. Operation of HCFs without authorization
 - IV. Action by the State with no treatment and disposal facilities
 - V. Implementation status of barcode system
 - VI. Constitution of State Level Advisory Committees
 - VII. Submission of the action plan by State Government
 - VIII. Environmental Compensation (EC) for violation by the HCFs and
 - IX. EC for violation by the common biomedical waste treatment facility (CBWTF)
- Considering the report submitted by the CPCB, the Hon'ble NGT had accepted the recommendations given by CPCB and directed the State/UTs to take further actions according to the CPCB report.
- The State Departments of Environment and PCBs/PCCs were directed to ensure compliance of Biomedical Waste Management Rules, 2016 and furnish the action taken report to CPCB. The CPCB was to take further steps and finalize a consolidated report of the steps taken.

3. Compliance reports:

A. Compliance Status of Uttar Pradesh Pollution Control Board (UPPCB): In the State of Uttar Pradesh the current status of HCFs and the BMW handling and management capacities is as follows:

- a. There are 23,882 HCFs with a capacity of 2,53,927 beds till 14-12-2019. Out of this 5240 are government HCFs and the remaining 18642 are private HCFs. Out of total HCFs, 20927 HCFs are authorized (4350 government HCFs and 16577 private HCFs) and the remaining 2483 HCFs are operating without authorization (441 government HCFs and 2042 private HCFs) while 464 government HCFs and 215 private HCFs are under process for authorization. The authorization details are annexed in **Annexure 1**.
- b. 530 HCFs are having 100 or more than 100 beds out of which only 37 HCFs are having ETP and STP, 28 HCFs are having only ETP, 13 HCFs having only STP.
- c. The continuous monitoring of BMW generation is done through an online continuous emission monitoring system (OCEMS) to which the CBWTFs are connected. All the 18 CBWTFs functional in the state have been connected with the OCEMS.
- d. In the year 2019, 21881 occupiers had applied for authorization out of which 20927 had been granted authorization and 679 applications were under consideration for authorization. 275 applications had been rejected and 4675 occupiers were operating without applying for authorization.
- e. As per Form IV A of BMW Rules, 2016 submitted by UPPCB for the State of Uttar Pradesh, the details are as follows:
- There are 171 cases of violation of BMW Rules, out of which 161 were HCFs (Bedded and Non- Bedded) and 10 were CBWTFs.
 - Total treated bio-medical waste disposed of through authorized recyclers is 1745 kg/day.
 - 55 occupiers have installed a Liquid waste treatment facility.
 - 5 training programs have been conducted by the occupiers.
 - 250 occupiers have submitted the annual report for previous years.

- A total of 20,927 HCFs and 17 CBWTFs have been given authorization under BMW Rules, 2016.
 - In 75 districts of the UP, there are 5240 Government HCFs with a capacity of 71,510 beds. Out of this 5165 are bedded HCFs and 75 are non-bedded HCFs. 4350 Government HCFs have a valid authorization, 464 government HCFs have applied for authorization and 441 government HCFs have no authorization. Notices have been issued against 302 defaulter HCFs. However, neither any prosecution nor any show-cause notices have been issued against any of the government HCFs. A detailed list is annexed in **Annexure 1**.
- f. As per compliance report dated 20.05.2020, actions were taken against the defaulter HCFs and CBWTFs as follows:
- EC of Rs. 7.17 Crore was imposed against 130 HCFs and Rs. 85 Lacs against 6 CBWTFs. Details of the EC imposed are annexed in **Annexure 2**.
 - The board u/s 15 of E(P)A has launched the prosecution against 5 HCFs. A total of 15.05 Lacs has been recovered from three HCFs. The matter of recovery from other HCFs is pending in the Hon'ble CJM court. A penalty of Rs. 10 thousand each on directors of these three HCFs have been imposed by Hon'ble CJM in the matter of M/s Brij Sewa Samiti, Mathura.
 - The board u/s 15 of E(P)A has launched the prosecution against 3 CBWTFs and the matter is pending in the Hon'ble CJM court.
 - Show cause notices under E(P)A and BMW Rules, 2016 have been issued against 26 HCFs.
 - Notices were issued against 5806 defaulter HCFs. Out of 5806, 2861 HCFs have obtained the authorization and remaining 2945 HCFs are under compilation. At present all the HCFs have signed an agreement

with CBWTFs for the treatment and disposal of BMW. UPPCB is pursuing compliance to provide the authorization.

- g. The UPPCB reported that CBWTFs have 145 registered vehicles for the collection of BMW daily. Out of these 145 vehicles, 47 vehicles are equipped with both GPS and hologram, 141 vehicles are equipped with GPS only and 10 vehicles neither have GPS nor hologram. CBWTFs operators have organized 105 training programs.
- h. In the state of Uttar Pradesh, the total bio-medical waste generated is about 19162.5 MT in the year 2019. The total waste generated per day was 52.5 MT/day. Out of 52.5 MT generated BMW per day, approximately 39.5 MT was incinerable waste and remaining 13 MT was non-incinerable (Recyclable plastic and other waste). A report from CPCB stated that Uttar Pradesh generates 7.81% of the total biomedical waste generated in India.
- Earlier, 2 CBWTFs were closed that are M/S Bio-Medical Waste Disposal Agency, Mathura and M/S Envirad Medicare Pvt. Ltd. Bareilly (**Annexure 3**). As per the information provided on 12.06.2020, the closure of M/S Bio-Medical Waste Disposal Agency, Mathura has been revoked on 28.01.2020 and granted authorization. However, M/S Envirad Medicare Pvt. Ltd. Bareilly has not rectified the defects as mention in the closure direction and is still close.
 - Out of these two CBWTFs, M/S Bio-Medical Waste Disposal Agency was covering Mathura, Etah, Aligarh, Kasganj, Firozabad, Sambhal and Hathras. The M/S Envirad Medicare Pvt. Ltd. was covering districts Bareilly, Pilibhit, Moradabad, Rampur, Amroha, J.P.Nagar, and Shahjahanpur.
 - The Bio-Medical waste generated from Mathura, Etah, Aligarh, Kasganj, Firozabad, Sambhal and Hathras is being collected and disposed by M/S Bio-Medical Waste Disposal Agency, Mathura.

- The biomedical waste generated from districts Bareilly, Rampur, Pilibhit, Shahjahanpur is being collected and disposed by M/S SP Green Light Environment Waste Management Shahjahanpur.
- The biomedical waste generated from districts Moradabad, J.P.Nagar (Amroha), is being collected and disposed by M/S Synergy Waste Management Pvt. Meerut and M/S Medicare Environmental Management Pvt. Hapur.
- UPPCB in its report dated 12.06.2020 mentioned that all HCFs have been attached to CBWTFs. As per the earlier compliance report, out of 75 districts, only 71 districts are covered by 18 CBWTFs, the compliance report is annexed as **Annexure 3**.
- As per the recent report submitted on 12.06.2020, the details of CBWTFs providing services in Auraiya, Badaun, Banda and Shravasti districts are as follows:

S.No	Districts Covered	CBWTFs
1	Auriya	M/S Willword Environment Kanpur
2	Badaun	M/S S P Green Light Environment Waste Management Shahjahanpur
3	Banda	M/S MPCC Jhansi
4	Shravasti	M/S Spectrum Waste Solutions India Pvt Ltd Mohanlalganj, Lucknow

- 23872 HCFs (Government and Private) are members of CBWTFs.
- i. As per the compliance report dated 23.06.2020, only limited hospitals are operational due to spread of COVID-19 thus the total BMW generated has reduced to approximately 23 MT/day out of which approximately 18 MT/day is the incinerable waste and 5 MT/day is non-incinerable waste (recyclable waste).

B. The compliance status of the Department of Health & Family Welfare (DHFW),

Uttar Pradesh: The Department of Health & Family Welfare (DHFW), Uttar Pradesh has submitted compliance reports on 11-12-2019, 04-03-2020 18-05-2020, and 15.07.2020. The highlights of the reports are as follows:

3.1 Governance:

- I. In compliance with Rule-11, the State Advisory Committee (SAC) has been constituted and some meetings of SAC were conducted in 2019. The last meeting was held on 28th May, 2019 regarding the implementation of the biomedical waste monitoring system, authorization and installation of Effluent Treatment Plants (ETPs).
- II. As per the BMW Rules 11(3), SAC should conduct meeting at least once in six months. As per the DHFW report, **no meeting of SAC has been conducted during the last six months.**
- III. In compliance with Rule-12(4), District Monitoring Committees (DMCs) have been constituted in each district headed by the District Magistrate to monitor the implementation of the BMW Rules. In Order No- 13/2019/NGT-257/55-Parya-2-2019-44(RITT)/2016 vide dated- 14-06-2019 the DMC was merged with District Environment Committee (DECs).
- IV. District-wise details of the DMC/DEC meeting held in the year 2019 are as follows:

S.No.	Name of District	No. of Meeting	S. No.	Name of District	No. of Meeting
1	Agra	1	40	Kannauj	2
2	Aligarh	1	41	Kanpur Dehat	1
3	Allahabad	1	42	Kanpur Nagar	1
4	Ambedkarnagar	1	43	Kasganj	2
5	Amethi	1	44	Kaushambi	1
6	Amroha	6	45	Kheri	2
7	Azamgarh	8	46	Kushinagar	1

8	Baghpat	1	47	Lalitpur	1
9	Ballia	2	48	Lucknow	3
10	Balrampur	3	49	Maharajganj	1
11	Banda	1	50	Mahoba	1
12	Bandaun	1	51	Mainpuri	3
13	Barabanki	3	52	Mathura	1
14	Bareilly	2	53	Mau	2
15	Basti	1	54	Meerut	1
16	Behraich	3	55	Mirzapur	1
17	Bijnor	1	56	Moradabad	2
18	Bulandseher	2	57	Muzaffarnagar	9
19	Chandauli	4	58	Auraiya	7
20	Chitrakoot	1	59	Pilibhit	1
21	Deoira	2	60	Pratapgarh	3
22	Etah	1	61	Raibareli	1
23	Etawah	1	62	Rampur	1
24	Faizabad	1	63	Saharanpur	1
25	Farukhabad	4	64	Sambhal	7
26	Fatehpur	6	65	Sant Kabir Nagar	2
27	Firozabad	2	66	Sant Ravidas Nagar	1
28	Gautam Budh Nagar	2	67	Shahjahanpur	1
29	Ghaziabad	2	68	Shamli	3
30	Ghazipur	1	69	Siddarthnagar	1
31	Gonda	1	70	Sitapur	1
32	Gorakhpur	1	71	Sonebhadra	2
33	Hamirpur	1	72	Shrawasti	2
34	Hapur	2	73	Sultanpur	1
35	Hardoi	4	74	Unnao	1
36	Hathras	1	75	Varanasi	1
37	Jalaun(Orai)	1			
38	Jaunpur	4			
39	Jhansi	1			

- V As per the report submitted by DHFW, 153 DMC/DEC meetings were conducted across the entire State of Uttar Pradesh in 2019.
- VI As per the BMW Rules 12 (5), the DMCs should submit their report once in six months to the SAC. A copy of the report should also be forwarded to State PCB/PCCs to take further actions.
- VII It was telephonically informed on 09.06.2020 by the DHFW that monthly DMCs meetings are being conducted in 2020 regularly.

3.2 Current status of Biomedical waste Authorization Management on PPP mode:

- It was informed that in all the 75 districts, BMW contracts have been signed between CMOs, CMSs and service providers. As per the contracts, the service providers are liable to provide consumables and services.

3.3 Current status of Authorization of HCFs: The authorization details of Govt. health care facilities reveal that more than 890 (DHs, CHCs, PHCs, UPHCs) are under the process of authorization. A list of the authorization details is annexed in **Annexure 4** and brief is mentioned below:

S.No	Total No. of HCFs	No. of Authorized HCFs	Authorization under process (Applied)
1	5240	4350	890

- A perusal of the list of PHCs, it was observed that 656 PHCs are pending for authorization out of which all PHCs of Firozabad, 55 PHCs of Mainpuri, all PHCs of Allahabad, 32 of Etah, 16 PHCs of Sultanpur, 15 PHCs of Siddharthnagar, 73 PHCs of Hardoi, 45 PHCs of Sonebhadra.

- Similarly, a perusal of the list of UPHCs, reveals that all the UPHCs in district Allahabad, Mainpuri, Kaushambi, Kanpur Nagar, Kannauj, Farukhabad, Mirzapur and 3 UPHCs of Firozabad are pending for the authorization.

3.4 Authorization detail of Private Health Care Facilities (PHCFs): As per the report of DHFW, out of 18642 private HCFs, UPPCB has given authorization to 16577 private HCFs and the status of authorization of 2065 PHCFs is still unavailable. 215 authorization applications are under process and 2042 HCFs have no authorization. A list of the authorization details is annexed in **Annexure 5**. Actions have been taken against 3127 defaulter HCFs are as follows:

- Notices have been issued against 3112 HCFs,
- Show cause notices have been issued against 11 HCFs,
- Prosecution orders are under process against 4 HCFs.

3.5 BMW Annual Report Submission to UPPCB: As per the report from UPPCB, 174 DHs, 853 CHCs, 3620 PHCs and 592 UPHCs have submitted the BMW annual report for the year 2019.

3.6 Bio-Medical Waste Management Information System (BMWIS): A BMWIS has been developed by the DHFW to monitor Bio-medical waste management and handling activities in HCFs. The BMWIS website (<http://BMWis.uphsspmis.org>) was assessed on 10.03.2020 at 2:00 pm. Based upon the data available on the website the following observations were made:

- The manuals regarding the “Implementation and Training for Biomedical Waste Management in Health Care Facilities” and

“Biomedical Waste Management in Health Care Facilities” were available on the website in PDF format.

- “Action Plan for Biomedical Waste Management at Health Care Facility Level” and “Guidelines for Management of Healthcare Waste” were also available on the website in PDF format.
- Data from all districts, CHCs and UPHCs level health care facilities were available on the website.
- Information regarding 175 collection sheds was available along with the status of consumable supplied in the current year, last month and current month were available.
- The real-time status of the lifting of Bio-medical waste was available on the web portal. 174 DHs, 856 CHCs and 18 CTFs were registered on BMWIS portal. As on 10.03.2020 at 2:00 pm, the following details were available on BMWIS web portal:

Bag/Bin	CTF	DH	Nos.	Wt. (Kg)
Red	19	564	25014	45877
Yellow	19	579	37557	141927
Blue	19	461	11496	34138
White	19	267	3421	6568
Total	19	579	77488	228510

- Further, on 10.06.2020 at 05:11 pm, the portal was assessed to check the real-time status. the following details were available on BMWIS web portal:

Bag/Bin	CTF	DH	Nos.	Wt. (Kg)
Red	19	441	16275	27999
Yellow	19	466	33275	78673
Blue	19	292	6318	13055

White	19	195	2703	3956
Total	19	466	58571	123683

- The amount of total waste collected on 10.06.2020 has reduced in comparison to the waste collected on 10.03.2020. As per the UPPCB, most of the HCFs have been closed during the lockdown due to the COVID-19 pandemic as a result the BMW waste generation has reduced.

3.7 Status of Service Delivery and Monitoring: The DHFW has developed a Manual and a State Action Plan for BMW Management. This manual and the State Action Plan have been distributed to all facilities and are also available on the website at www.BMWis.uphssp.in, www.dgmhup.gov.in.

- A pilot project has been launched in Lucknow to implement the Bar/QR code and color-coded polybags. This project is also in the process of being scaled up for all the districts of the state.

3.8 Infrastructure available for BMW collection sheds at District Hospitals and CHCs: It was reported by DHFW that out of 1027 HCFs (DHs and CHCs), 564 HCFs have collection shed facilities. In 452 HCFs collection shed facilities are under construction. As per the information given on 9.06.2020, the timeline for the construction of collection sheds has been extended to August 2020, in place of the earlier timeline i.e. 30.03.2020 due to the current lockdown owing to the COVID-19 pandemic. The details of the collection shed under construction as on 30.03.2020 in DHs are annexed in **Annexure 6**.

3.9 Current status of Deep Burial Pits at PHCs: A proposal for the construction of deep burial pits has been prepared by finance section. The construction of deep burial pits is under process in 2992 PHCs. The DHFW has issued the guidelines and construction designs for the construction of deep burial pits. A list of PHCs with deep burial facilities is as follows:

No. of Facilities (PHCs)	No. of Facilities with functional Deep burial pit	No. of Facilities with Deep burial pit under construction	Timeline for Completion of Deep Burial pits
3620	744	2876	August 2020

Out of 3620 PHCs, deep burial pits are under construction in 2992 PHCs. As per the information given by DHFW on 09.06.2020, all the PHC's are following the prescribed safety measures while constructing the deep burial pits to avoid any contamination.

3.10 Current status of Effluent Treatment Plants (ETPs): The compliance concerning the current status of ETPs in the State of UP as reported on 04/03/2020 and 18/05/2020 by the UP Jal Nigam is as follows:

- The construction of ETPs is in process in 40 Districts level hospitals in phase –I. The remaining district-level hospitals of UP are estimated to be covered in Phase-II. The installation of ETPs in all the CHCs (853) will take place in the phase-III. The approximate estimation of expenditure is Rs.80 crores. The detail of construction of 40 ETP is provided as **Annexure 7**

3.11 Training and Information, education and communication (IEC) for Biomedical Waste Management: The details of the training program and IEC activities regarding the BMW handling and management are as follows:

- The DHFW has conducted sensitization training for all Administrative Officers (ADs, CMOs, and CMSs).
- The Nodal Officers and Matrons of all Districts level hospitals were trained in "Training of Trainer (TOTs) programs".

- In private HCFs, about 30013 hospital personnel including doctors, paramedical staff have been trained during training programs.
- The information regarding the training has been regularly updated on BMWIS.
- Out of 18 Divisions, the Department has completed training in 15 Divisions.
- The orientation training has been conducted for all CMOs, CMSs and data entry operators on new BMW Contract in 29 Districts.
- IEC materials such as posters on BMW management have been developed and distributed in all Districts hospitals and CHCs across the State.
- The DHFW has developed sensitization videos regarding hand hygiene, use of black bins and BMW training.
- The 'Manual on Biomedical Waste Management' was also distributed during the Training of Trainers (ToTs) program as well as during the sensitization workshops. It is also available at (www.BMWis.uphssp.in, www.dgmhup.gov.in).

3.12 Status of the inspections done by the by Health Department till 04.03.2020 and the actions taken against the defaulting HCFs & CBWTFs by UPPCB are as follows:

- The DHFW has issued notice to CMOs to expedite the application for authorization of all HCFs. The DHFW has inspected 3262 private health care facilities in 75 districts and CMOs have issued notices against 607 private facilities for non-compliance of BMW Rules, 2016 and have submitted the report to UPPCB.
- A detailed inspection report of Private Health Care Facilities by CMOs is annexed in **Annexure 8**.

4. Meetings of Oversight Committee, NGT, UP:

The case was taken up by the Oversight Committee on 06.12.2019, 22.05.2020 and 24.07.2020. The details of the meetings are as follows:

1. During the meeting held on 06.12.2019, Health Department has informed that there are 174 District Hospitals, 853 CHCs, 3621 PHCs and 592 UPHCs across the State and none of them has ETP. Provision for 41 ETPs in District Level Government Hospitals is in process. These ETPs are expected to be made available this year. The minutes of the meetings are annexed as **Annexure 9**.
2. During the meeting held on 22.05.2020, Nodal Officer, Health Department has informed that there 23882 HCFs in the State, out of which only 20,927 HCFs have been granted authorization by the UPPCB. The HCFs not having authorization have been issued notices and EC has been imposed against 103 HCFs and 6 CBWTFs by UPPCB. Prosecution against defaulter 5 HCFs and 3 CBWTFs has been launched. It was also submitted that the authorization procedure has now been connected with the Nivesh Mitra portal. The minutes of the meetings are annexed as **Annexure 10**.
3. During the meeting held on 24.07.2020, Director, Animal Husbandry informed that there were 2202 veterinary hospitals and 2650 veterinary dispensaries in the State. He also informed that the BMW generated in veterinary hospital is very less in comparison to BMW generated from general hospitals. Veterinary hospitals are collecting BMW properly as per rules and hand it over to the agents of authorised treatment facilities who come to collect it for onward

treatment and disposal as per rules. Most of the waste generated is biodegradable in nature such as cattle dung, which is being processed to form compost. During the meeting, Nodal officer, Health Department mentioned that they were not getting information of BMW Rules compliance from Animal Husbandry Department and AYUSH Department. Nodal Officer also mentioned that progress of construction of ETPs and STPs in medical colleges is not very good. The minutes of the meetings are annexed as **Annexure 11**.

5. Inspections Reports:

In compliance of the order of the Committee dated 13.02.2020, the authorized officers of UPPCB had inspected 2 medical institutes in Lucknow viz. Sanjay Gandhi Postgraduate Institute of Medical Science (SGPGIMS) and King George's Medical University (KGMU). The SGPGIMS and KGMU are the most prestigious medical institute of the State. These institutions must act as role models for other medical institutions and HCFs. We cannot expect even the slightest negligence and a single mistake from such precious medical institutions. A detailed inspection report is provided as **Annexure 12** and the highlights of the inspection report are as follows:

- I. The perusal of the inspection report of 'Sanjay Gandhi Postgraduate Institute of Medical Science (SGPGIMS), Lucknow' revealed that the bio-medical waste treatment was not in its premises as per the BMW Rules 3, 4 (b, d, g, i, k, t), 5, 8, 12, 13, 17, 18 stipulated under BMW Rules, 2016..
 - The performance of the biomedical waste treatment was found unsatisfactory and is violating the prescribed BMW Rules, 2016 in terms of treatment, segregation and emission standards.

- The segregation of BMW was very unsatisfactory as the use of color-coded bins was not done as prescribed in BMW Rules, 2016.
 - The incinerator was not operating as per the operational guidelines stipulated in the BMW Rules, 2016.
 - Both the stacks of the incinerators were not installed with a continuous monitoring system.
 - The effluent generated from the SGPGIMS institute was treated at the existing STP. The capacity of this STP is 6 MLD. The STP does not have any electromagnetic flow meter installed at the inlet and outlet for measuring the inflow and outflow of effluent.
 - The SGPGIMS has valid BMW authorization and valid consent under the Water Act, 1974 and Air Act, 1981 but was found violating the BMW Rules, 2016.
- II. The perusal of the inspection report of 'King George's Medical University, Lucknow', revealed that the bio-medical waste generated in their premises was not managed and treated as per the BMW Rules 4 (b, d, j, g) 5 and 8 stipulated under BMW Rules, 2016. A detailed inspection report is provided as **Annexure 12** and the highlights of the inspection report are as follows:
- The performance of the biomedical waste treatment was found unsatisfactory and is violating the prescribed BMW Rules, 2016 in terms of treatment, segregation and emission standards in their premises.
 - The hospital staff did not have the proper training for handling of BMW.
 - KGMU has not installed any STP or ETP. However, they handover their BMW to CBWTF for safe disposal in compliance with Rule 8 of BMW Rules, 2016.

- KGMU has valid BMW authorization and valid consent under the Water Act, 1974 and Air Act, 1981 but was found violating the BMW Rules, 2016.

6. Issues of Non-compliance of BMW Rules, 2016 in UP:

The problem of non-compliance with the BMW Rules 2016 in the State has been also highlighted in the news articles published in multiple newspapers such as:

- A news item published in “Amar Ujala” dated 30/12/2019 stated that *“As per Hon’ble NGT order all the private hospitals of more than 50 beds have to complete the work of ETP and STP till 31 December 2019”*.
- Another news article published in ‘DainikJagaran’ dated 16/01/2020 raised the issue of non-compliance of the Bio-medical Waste Management Rules, 2016 entitled *“Biomedical waste of Balarampur Hospital is dumped in open places”*.

1. Hon’ble National Green Tribunal while dealing with other matters of violation of BMW Rules 2016, in *O.A. No 611/2019 IN RE: Rakesh Tiwari Versus State of Uttar Pradesh*, considered the issue of illegal disposal of infected biomedical waste and discharge of untreated hazardous effluent causing air pollution by M/S Sangam Mediserve Pvt. Ltd., Allahabad (Prayagraj) Uttar Pradesh .

- In this case, CBWTF was found violating the BMW Rules, 2016, Water Act, 1974, Air Act, 1981, and Hazardous and other Waste Management and Treatment Rules 2016. Thus, environmental compensation (EC) of Rs. 2476250/- was imposed. The calculation of EC was based upon 283 days of violation of BMW Rules 2016. Out of the total EC, Rs. 369135/- has been paid by CBWTF on 24/04/2019 while the balance amount of Rs. 2107115/- is still to be recovered from CBWTF. In addition to the balance EC, Rs.8750/- per violating day is to be charged till the CBWTF rectified the violation detected.

2. In a writ petition, *Civil MISC. PUBLIC INTEREST LITIGATION (CIVIL) NO. 1362 of 2019* (under Article 226 of the constitution of India) in Re: *Vaishali Singh and other Versus State of UP and others*, a survey of 52 hospitals and Nursing homes in Prayagraj was conducted which included 8 government hospitals, 32 private hospitals and 10 pathologies and clinics. The team reported that “ at none of the places among all places visited by the team the medical staff had any knowledge and practice of disposal of the biomedical waste which is produced in huge quantities. The biomedical waste was being disposed of as municipal garbage at many places and it is burnt inside the hospital campus”. Based on this, a PIL was filed. In this case, the following points were highlighted:

- The serious consequences of violation of BMW Rules, 2016 were stressed upon and recommendations were made to provide training to all workers and others involved in the handling of biomedical waste.
- For the safety of all the health care workers, they should be provided with the appropriate equipment such as gloves, face masks etc.
- Handling and disposal of biomedical waste should be done as per the guideline of BMW (Management and Handling) Rules, 2016.
- A list of defaulters and the EC imposed on them is provided below:

S.No	Name of the Hospitals	EC
1.	Memorial Shrajan Vatsalya Hospital Pvt. Ltd., Prayagraj	109375/-
2.	Memorial Anand Hospitals, Prayagraj	132812.50/-
3.	Memorial. Medimix Health care and research center Prayagraj	85937.50/-
4.	Memorial Y. P. Nethani memorial Hospital, Prayagraj	101562.50/-
5.	Memorial Mohak Medical and Research Center, Prayagraj	109375/-

- a. Multiple studies have been conducted to assess the knowledge and awareness of various aspects of biomedical waste disposal among Health care workers/staff. It was reported that the majority of medical staff were having inadequate knowledge about BMW management. The detail of the studies are as follows:

S. No.	Participants (n)	Setting/State	Awareness	Reference
1	Nurses (39) Pharmacist (18) Lab technicians (12) Other (3)	District Hospital, Etawah, Uttar Pradesh	The majority (75%) of the staff/workers were unaware of the segregation, color-coded bags, and hazards related to biomedical waste management	Srivastava et al. 2013
2	Dental practitioners (160)	Dental clinics, Uttar Pradesh	The majority (67%) of the participants were unaware of the different categories related to biomedical waste management.	Singh Dr. 2014
3	Paramedics (50)	Dental Hospital, Lucknow, Uttar Pradesh	47% of paramedical was unaware about BMW management.	Jaiswal S et al., 2019

- These studies indicate that there is a need to conduct proper training programs about BMW management among persons dealing with biomedical waste routinely.

7. Compliance status of UP:

S. No	Directions as per order dated 22.01.2020 and 20.07.2020	Compliance Status	Current Status
1	"Complete inventory of	Complied	<ul style="list-style-type: none"> • There are 23,882 HCFs with a capacity of 2,53,927 beds. Out of this 5240 are

	Healthcare Facilities (HCFs) and Biomedical waste generation”		<p>government HCFs and the remaining 18642 are private HCFs.</p> <ul style="list-style-type: none"> In the state of Uttar Pradesh, the total bio-medical waste generated was about 19162.5 MT in the year 2019. The total waste generated per day was 52.5 MT/day. Out of 52.5 MT generated BMW per day, approximately 39.5 MT was incinerable waste and remaining 13 MT was non-incinerable. 								
2	“Authorization to all non-bedded HCFs like clinics, laboratories, research institutes as well as veterinary hospitals, etc. identified in inventory of HCFs within 3 months”	Partially complied	<p>Out of total 23,882 HCFs, 20927 HCFs are authorized (4350 government HCFs and 16577 private HCFs) and the remaining 2483 HCFs are operating without authorization (441 government HCFs and 2042 private HCFs)</p> <p>*It does not include the details of clinics, laboratories, research institutes as well as veterinary hospitals.</p>								
3.	<p>I. “Adequate number of Common Facilities and to cover all HCFs in the State. [Also to ensure an adequate number of Common Biomedical]”</p> <p>II. “Restriction of Deep Burial pits [should be permitted only if necessary and to ensure that</p>	Partially Complied	<p>I. 18 CBWTFs are operating in the State having a treatment capacity of 54.4 TPD (Tonnes per day).</p> <p>II. A list of PHCs with deep burial facilities is as follows:</p> <table border="1"> <thead> <tr> <th>No. of Facilities (PHCs)</th> <th>No. of Facilities with functional Deep burial pit</th> <th>No. of Facilities with Deep burial pit under construction</th> <th>Timeline for Completion of Deep Burial pits</th> </tr> </thead> <tbody> <tr> <td>3620</td> <td>744</td> <td>2876</td> <td>August 2020</td> </tr> </tbody> </table> <p>The DHFW has issued the guidelines and construction designs for the construction of deep burial pits.</p>	No. of Facilities (PHCs)	No. of Facilities with functional Deep burial pit	No. of Facilities with Deep burial pit under construction	Timeline for Completion of Deep Burial pits	3620	744	2876	August 2020
No. of Facilities (PHCs)	No. of Facilities with functional Deep burial pit	No. of Facilities with Deep burial pit under construction	Timeline for Completion of Deep Burial pits								
3620	744	2876	August 2020								

	they are constructed as per standards given under BMWM Rules, 2016]”		
4	“Constitution of State and District Advisory Committees”	Partially Complied	<ul style="list-style-type: none"> • In compliance with Rule-11, the State Advisory Committee (SAC) has been constituted. As per the compliance report dated 15.07.2020, the last meeting regarding the implementation of the BMW monitoring system, authorization and installation of ETPs was conducted on 28th May 2019. • As per the BMW Rules 11(3), SAC should conduct meeting at least once in six months. However, as per the report, no meeting of SAC has been conducted during the last six months. Thus, the purpose of constituting the Committee has been frustrated.
5	“Barcodes system in every HCF and CBWTFs”	Non-compliance	A pilot project has been launched in Lucknow to implement the system of Bar/QR coding and color-coding of waste collecting polybags. This project is also in the process of being scaled up for all the districts of the State.
6	“Monitoring of Healthcare Facilities other than hospitals/clinics – Veterinary Hospitals, Animal Houses, AYUSH Hospitals, blood banks, Pathological labs etc.”	Non-compliance	It does not include the information regarding Veterinary Hospitals, Animal Houses, AYUSH Hospitals, blood banks, Pathological labs etc.

7	“Availability of adequate infrastructure with SPCBs/PCCs to monitor compliance”	Complied	There is adequate infrastructure available with SPCB to monitor compliance.
8	I. “Training and Capacity Building of officials of health Department and SPCBs” II. “Training and Capacity Building of Healthcare workers in HCFs”	Partially complied	I. The DHFW has conducted sensitization training for all Administrative Officers. The orientation training has been conducted for all CMOs, CMSs and data entry operators on new BMW Contract in 29 Districts. II. The Nodal Officers and Matrons of all Districts level hospitals have been trained in “Training of Trainer (TOTs) programs”. In private HCFs, about 30013 hospital personnel including doctors, paramedical staff have been trained during training programs.
9	“Installation of OCEMS by CBWTFs as a tool for self-monitoring and compliance verification by SPCBs/PCCs”	Complied	There are 18 CBWTFs functional in the State and all the 18 CBWTFs have been connected with the OCEMS for continuous monitoring.
10	“Submission of Annual Reports to CPCB”	Non-compliance	174 DHs, 853 CHCs, 3620 PHCs and 592 UPHCs are in the process of submitting the BMW annual report to UPPCB for the year 2019.
11	“Compliance to standards by CBWTFs”	Non-compliance	The compliance status of CBWTFs is not provided yet.
12	“Compliance of HCFs [For on-site segregation,	Non-compliance	The Health Department has not provided the compliance status report yet.

	pretreatment of infectious waste-yellow (h), separate storage space for BMW and treatment of wastewater]"		
13	"Monitoring of compliance of BMW management as per District Environmental Plan by the District Magistrates"	Non-compliance	In compliance with Rule-12(4), District Monitoring Committees (DMCs) have been constituted in each district headed by the District Magistrate to monitor the implementation of the BMW Rules. <ul style="list-style-type: none"> As per the report submitted by DHFW, 153 DMC/DEC meetings were conducted across the entire State of Uttar Pradesh in 2019.
14	Environmental Compensation imposed on defaulters	Partially compliance	<ul style="list-style-type: none"> Rs 7.17 crores EC has been imposed against 130 HCFs. Rs. 85 lakhs EC has been imposed against 6 CBWTFs. As per the compliance report of UPPCB dated 20.05.2020, a total of 15.05 Lakh has been recovered from 3 HCFs.
15	Action taken against defaulters		<ul style="list-style-type: none"> Under Section 15 of E(P)A UPPCB has launched the prosecution against 5 HCFs and 3 CBWTFs. Show cause notices under E(P)A and BMW Rules, 2016 have been issued against 26 HCFs. Notices were issued against 5806 defaulter HCFs. Out of 5806, 2861 HCFs have obtained the authorization and remaining 2945 HCFs are under compilation. At present all the HCFs have signed an agreement with CBWTFs for the treatment and disposal of BMW. UPPCB is pursuing compliance to provide the authorization.

8. Recommendation

In view of the above, we recommend as follows:

1. There is an elaborate track and trace system of BMW prescribed in the Rules in which all the coloured bags are bar-coded and the movement of trucks is tracked through GPS. However, barring a small pilot in Lucknow, none of the operators is using a bar-coding system which puts a big question mark on the reliability of the data. State PCB must ensure that the bar-coding system be strictly followed failing which action under law be initiated against the concerned operators.
2. There are large infrastructural gaps in HCFs due to which they are not complying with BMW Rules. 452 HCFs out of 530 HCFs with an operating capacity of more than 100 beds do not have STPs/ETPs. Even in Government facilities, out of 1027 HCFs comprising of District Hospitals and CHCs 564 HCFs do not have collection sheds where biomedical waste can be collected. As far as PHCs are concerned, only 628 PHCs out of 3620 PHCs have deep burial pits. There is no permanent agreement for BMW disposal in 2992 PHCs. The progress of the construction of ETPs in District Hospitals is also very slow. This year, only 40 District Hospitals have been taken up for ETP construction, leaving the balance for Phase-II and all the 853 CHCs for Phase-III. These infrastructure gaps must be addressed immediately, failing which action under EPA, 1986 be initiated against the defaulters.
3. Compliance with Biomedical Waste Rules 2016 appears to be lax. There are still 2483 HCFs that have not taken authorization under BMW Rules. Out of these, 441 HCFs are Government HCFs against which no prosecution has been launched so far. All these facilities must be immediately inspected and authorizations be issued. Gaps in infrastructure must be addressed within one month and responsibility for non-compliance be fixed. Let the State

PCB apprise this Committee and Hon'ble NGT about the enforcement action taken by them on the above points within one month.

4. While we are getting information about the Health Department, there appears to be total communication gap with the Animal Husbandry Department and Ayush Department. The Committee could not get information of BMW Rules Compliance in any of the Veterinary Hospitals or Ayush Hospitals. While Health Department has a monitoring mechanism for BMW, these departments have not created any such mechanism for monitoring the progress of BMW Rules in their Hospitals. Chief Secretary may be directed to monitor the progress with Principal Secretaries of these Departments and ensure filing of compliance report before NGT. Responsibility for negligence, if any found out, maybe fixed.
5. An important gap area noticed is the disposal of radioactive materials. With the proliferation of radiotherapy, nuclear medicine, X Rays, CT Scans and other equipments using radioactive materials, there is an urgent need to ensure foolproof disposal of these highly volatile materials. This is an area where health department must develop standard protocols and build capacity for all the stakeholders.
6. By far the most important aspect is capacity building amongst the stakeholders. Pollution in Hospitals is a constant challenge. The nature and extent of infections keep on varying, the latest being COVID-19. Hence the SOPs also keep on changing to meet the exigencies. What is required is to continuously keep organizing capacity building workshops for all stakeholders- doctors, paramedics, other hospital staff, laboratory staff, blood bank staff, private practitioners, nursing homes and the HCFs. We

feel that capacity building endeavor by the State Government needs to be increased manifold.

7. Lastly, the meetings of the State Advisory Committee and District Advisory Committee should take place more frequently.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report with regard to biomedical waste management be uploaded on the website of the Committee.

13-08-2020

13-08-2020

X Anup Chandra Pandey

Dr. Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

August 13, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.

Annexure 1

Status of Bio Medical Waste Generation and Disposal in State of U
Compliance of Bio Medical Waste. Rules, 1998 amended
as Bio Medical Waste Rules, 2016 (As on 20.01.2020)

1.	Total Bio Medical Waste generated.....	52.5 MT/day
2.	Total Health Care Facilities Identify.....	23,8,82
	Total No. of Beds.....	2,53,927
3.	Total Private HCFs.....	18642
	Total Government HCFs.....	5240
4.	Facilities for Disposal of BMW	
	➤ No. of Common Bio Medical Waste Treatment Facilities.	-- 18
	➤ No. of individual facilities---	10

Note. Out of 18 C.B.W.T.F. M/S Bio Medical Waste Disposal Agency, Khasra No. 622 Village - Padrauna, Raya, Math, Mathura is closed by Board and M/S Invirad Medicare Pvt. Ltd., Parsakhera, Bareilly has been closed as per Hon'ble N.G.T. order. Thus only 16 C.B.W.T.F's are operational and managing the treatment and disposal of all biomedical waste in U.P.

5.	Status of ETP/STP in HCFs having 100 Beds or more than 100	
	➤ Total HCFs....	530
	➤ Having ETP and STP...	37
	➤ Having ETP....	28
	➤ Having STP....	13
6.	Status of Authorization issued under BMW Rules:	
	➤ Authorization granted to HCFs-----	20927
	➤ Authorization granted to CBMWTF-----	17
7.	The following actions have been taken against defaulter H.C.F's and C.B.W.T.F'S....	
	➤ The H.C.F's not having authorisation have been issued notices for compliance.	
	➤ Environmental compensation has been imposed against 103 H.C.F's and 6 C.B.W.T.F's by the Board.	
	➤ Prosecution against defaulter 5 H.C.F's and 3 C.B.W.T.F's has been launched by the Board.	

8. Prosecution against Defaulter HCFs & CBWTFs :

- Prosecution u/s 15 of E(P)A against HCFs--- 05
- Prosecution u/s of E(P)A against CBWTF--- 03

9. Environmental Compensation imposed against HCFs & CBWTFs :

- Total No. of HCFs--- 140, Total Amount Rs. 7,64,04,150
- Total No. of CBWTFs--- 06, Total Amount Rs. 85,00,000

10. Show Cause Notice issued under E(P)A BMW Rules :

1. Health Care Facilities --- 26
2. CBWTF----- 01

11. Notice issued against Defaulter HCFs..... 5806

12. Status of Online Continuous Emission Monitoring System & Connectivity:

- Installed- 17
- Connectivity- 14

13. All HCFs facility attached to CBWTFs except 10 HCFs who have Captive Facility

Bio-Medical Waste Rules, 2016 (Government Sector)

(No-2)

Sl. NO	Circle	Name of Regional Office	Name of District	Total No Of HCFs		No Of Beds	No. of HCFs Authorized	No. of Authorized application under process	No. of HCFs not having authorization	If not having authorization then action taken		
				Bedded HCFs	Non Bedded HCFs					Notice	Show cause	Prosecution
1	2	3	4	5	6	7	8	9	10	11	12	13
1	1	Ghaziabad	Ghaziabad	97	0	725	97	0	0	0	0	0
2			Hapur	39	0	252	39	0	0	0	0	0
3		G.B. Nagar	G.B. Nagar	49	2	404	49	0	2	2	0	0
4		Prayagraj	Prayagraj	129	0	1662	45	84	0	0	0	0
5		Prayagraj	Kaushabi	44	0	452	11	33	0	0	0	0
6			Fatehpur	64	0	774	39	25	0	0	0	0
7			Banda	66	0	594	44	22	0	0	0	0
8			Chitrakoot	42	0	418	36	6	0	0	0	0
9			Hamirpur	53	0	508	38	15	0	0	0	0
10			Mahoba	26	0	296	14	12	0	0	0	0
11			Jhansi	69	0	705	59	10	0	0	0	0
12			Lalitpur	38	0	500	38	0	0	0	0	0
13			Jalaun	55	0	581	17	38	0	0	0	0
14			Kanpur	121	3	4311	117	0	0	7	7	0
15			Farukhabad	42	0	530	12	0	0	30	0	0
16			Kanpur Dehat	52	0	574	17	0	0	35	0	0
17			Kanpur Dehat	45	0	494	33	0	0	12	0	0
18			Kannauj	49	0	688	28	11	0	10	38	0
19			Mirzapur	68	0	839	10	58	0	0	0	0
20			Sonbhadra	54	0	512	16	38	0	0	0	0
21			Meerut	75	0	1372	75	0	0	0	0	0
22			Baghpat	32	0	418	32	0	0	0	0	0
23	3	Muzaffarnagar	Muzaffarnagar	65	0	744	65	0	0	0	0	0
24			Shamli	41	0	340	41	0	0	0	0	0
25			Saharanpur	72	0	1286	72	0	0	0	0	0

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- 13 -

डा० श्री०० सिंह अक्ली
मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

Sl. NO	Circle	Name of Regional Office	Name of District	Total No Of HCFs		No Of Beds	No. of HCFs Authorized	No. of Authorized application under process	No. of HCFs not having authorization	If not having authorization then action taken		
				Bedded HCFs	Non Bedded HCFs					Notice	Show cause	Prosecution
1	2	3	4	5	6	7	8	9	10	11	12	13
26			Aligarh	67	0	1416	65	0	2	0	0	0
27		Aligarh	Etah	49	0	492	46	3	0	0	0	0
28			Kasganj	46	0	398	44	0	2	0	0	0
29			Hathras	44	0	502	44	0	0	0	0	0
30		Mathura	Mathura	59	0	825	59	0	0	0	0	0
31	4	Firozabad	Firozabad	85	0	962	70	15	0	0	0	0
32			Etawa	53	0	732	41	12	0	0	0	0
33			Mainpuri	70	0	868	18	52	0	0	0	0
34		Agra	Agra	98	0	1331	94	2	2	0	0	0
35		Bulandshahar	Bulandshahar	98	0	1149	92	6	0	0	0	0
36			Bacayu	76	0	988	64	1	11	11	0	0
37			Lucknow	145	0	3250	145	0	0	0	0	0
38		Lucknow	Sitapur	89	0	1750	99	0	0	0	0	0
39			Barabanki	92	0	1147	92	0	0	0	0	0
40			Lakheempur	82	0	1120	82	0	0	0	0	0
41			Raibareilly	95	0	1215	75	0	20	0	0	0
42	5	Raibareilly	Sultanpur	86	0	1060	86	0	0	0	0	0
43			Amethi	65	0	562	65	0	0	0	0	0
44			Pratapgarh	99	0	1318	62	0	54	0	0	0
45		Unnao	Unnao	66	0	842	66	0	0	0	0	0
46			Hardoi	75	0	1445	75	0	0	0	0	0
47			Gorakhpur	115	0	1559	115	0	0	0	0	0
48		Gorakhpur	Kushinagar	83	0	790	61	18	4	0	0	0
49			Maharajganj	51	0	710	51	0	0	0	0	0
50			Deoria	100	0	1126	72	22	6	0	0	0
51			Basti	59	0	1419	56	0	0	0	0	0
52		Basti	Sankabir Nagar	28	0	410	28	0	0	0	0	0
53			Siddharth Nagar	40	0	750	40	0	0	0	0	0
54			Ballrampur	37	0	658	37	0	0	0	0	0

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-14-

डा. अशोक कुमार अग्रवाल
मुख्य पर्यवेक्षण अधिकारी
उ०प्र० प्रदेश प्रशासन विभाग, लखनऊ

Annexure 2

Environmental Compensation imposed against defaulter Health Care Facilities:

1	Hope Hospital, 200 Western Kachari Road, Near Tyaagi Hospital, Meerut.	347750
2	Anand Hospital, A-1 Damoder Colony, Garh Road, Meerut .	375000
3	Jaswant Rai Specialty Hospital, 115 Civil lines opposite sports stadium, Meerut.	421875
4	Lok Priye Hospital, Samrat Palace, Garh Road, Meerut.	375000
5	Medicine Hospital, Garh Road, Meerut.	343750
6	Sardar Vallabhbai Patel Hospital, Hospital Chauk Near State Bank of India.	825000
7	OM Trauma and Neuron Hospital, opposite medical college, Garh Road, Meerut.	343750
8	Dr. M. Prakash Hospital and Research Center, Begam Bridge Road, Meerut.	343750
9	Shivam Hospital, R-3/4, Raj Nagar, Ghaziabad.	1046875
10	Gargi Hospital, R-9/182, Raj Nagar, Ghaziabad.	1046875
11	Modi Janana Hospital, Swarg Ashram Road, Hapur.	1046875
12	Dev Nandani Hospital, Delhi Garh Road, Hapur	1046875
13	Bhuvika Medicare, B-194A, Lohiya Nagar, Ghaziabad .	1046875
14	Shri Krishna Hospital, Plot No. NI-02, Sector-15, Vasundhara, Ghaziabad.	1031250
15	Santosh Medical Collage Hospital, Ambedker Road Near old Bus Stand,	2093750
16	Vardhman Hospital, Plot No.-9, Sector-23, Sanjay Nagar, Ghaziabad.	1046875
17	Jain Hospital & Research Centre, Plot 636, Sector-14A, Vasundhara, Ghaziabad.	1031250
18	Y.P.Naithani Memorial Hospital-2-B, Drumd Road Prayagraj	68250
19	Raj Nursing Home, 23A Park Road Prayagraj	90000
20	Panchsheel Hospital 31, Lauther Road, Prayagraj	49500
21	Medimax Healthcare & Research Center Baba Chauraha, Ashok Nagar Prayagraj	33000
22	Mahak Medical & Research Center 223/1, New Myorabad, Prayagraj	47250
23	Anand Hospital 11/17, Kashurba Gandhi Marg Prayagraj	95625
24	Rahul Dental Clinic, chungi, chowki, Aliganj, Banda.	116400
25	Agarwal Dental Clinic, Banda Road, Baberu, Banda.	116400
26	Banda Health Clinic & Implant, Kalu Kuan, Banda.	116400
27	Anand Hospital, Chavni Road, Banda.	116400
28	Satyam Clinic, Raj Nagar, Banda, Road, Naraini, Banda.	116400
29	Rama Pathology, Near Medical College, Banda.	116400
30	Arpit Pathology, Near Medical college, Banda.	116400
31	Raj Clinic, Chavni, Banda.	116400
32	Rama Hospital, Oran, Banda.	116400
33	Dental Care & Implant Center, Babulal Chauraha, Banda.	116400
34	Alok Pathology & X-ray, Hamirpur.	116400
35	Vimal Nursing Home, Hamirpur.	116400
36	Doctors Pathology, Hospital Road, Hamirpur.	116400
37	Meharwan Hospital, Hamirpur.	116400
38	Shiv Poly Clinic, Lalta Road, Mau, Chitrakoot.	116400
39	Rekha Clinic, Ainchwara, Manikpur, Chitrakoot.	116400
40	Omni Clinic, Ghuma Road, Kandi, Chitrakoot.	116400

43	Sundram Chikitsalaya, Lanora, Jaitpur, Mahoba	116400
44	Safi Clinic, Haveli Darvaja, Mahoba	116400
45	Seth Udai Chowk, Mahoba	116400
46	Rahmaniyan Clinic & Pathlab, Maknivapur, Mahoba.	116400
47	Alsifa Clinic, Milkipur, Mahoba.	116400
48	Arogya Chikitsa Sudar, Ramnagar, Rathi Road, Mahoba	116400
49	Ramesh Chandra Memorial Chikitsa Kendra, Jariganj, Mahoba.	116400
50	Khare Ayurved Chikitsalaya, Kulpahar, Mahoba.	116400
51	Madhukar Mohan Dwivedi, Sadar Bazar, Charkhari, Mahoba.	116400
52	Vatsalya Clinic, Roadways Bus Stand, Mahoba.	116400
53	Rahmania Clinic & Pathlab, Paras Hotel, Mahoba.	116400
54	Dharamraj Clinic, Shrinagar, Mahoba	116400
55	Patel Chikitsalaya, Balkhandeshwar Mandir, Mahoba.	116400
56	Subham Homeo Clinic, Khanga Bazar, Mahoba	116400
57	Soni Clinic Nursing, Kuli, Mahoba.	116400
58	Chandni Clinic, V-Park Charkhari, Mahoba.	116400
59	Care Clinic, Chausiapur, Mahoba.	116400
60	Rai Clinic, Subhash Chowk, Mahoba.	116400
61	Bandhan Clinic, Main Market, Kharela, Mahoba.	116400
62	Khare Clinic, V-Park, Charkharela, Mahoba.	116400
63	Suresh Chandra Gupta, Kotwali Road, Chaimanpura, Mahoba.	116400
64	Awasthi Clinic, Medical Hall, Mahoba	116400
65	Ram Shankar Swarnkaar Clinic, Tigela, Panwari, Mahoba.	116400
66	Dwivedi Multi Specialty Dental Clinic, Mahoba.	116400
67	Avnesh Kumar Shivhare Clinic, Gandhinagar, Mahoba.	116400
68	Kushwaha Homeo Chikitsalaya, Gandhinagar, Mahoba.	116400
69	Khursid Clinic, Begam Masjid, Charkhari, Mahoba.	116400
70	Mariyam Clinic, Begam Masjid, Charkhari, Mahoba.	116400
71	Danish Homeo Center, Gandhinagar, Mahoba.	116400
72	Dehutiya Clinic, V-Park, Charkhari, Mahoba.	116400
73	Vatsalya Clinic, Private Bus Stand, Mahoba.	116400
74	Bajpai Chikitsa Kendra & Medical Store, Kabrai, Mahoba.	116400
75	Dr. Suresh Kumar Rajpal, Kharela, Mahoba.	116400
76	Vidya Vallabha Clinic, Hamirpur Chungi Tiraha, Mahoba.	116400
77	Dhanvantri Clinic, Pvt Bus Stand, Mahoba.	116400
78	Ayurved Chikitsalaya, Kabrai, Mahoba.	116400
79	Dr. Saket Kumar Gupta, Hathikhana, Charkhari, Mahoba.	116400
80	Charak Chikitsalaya, Sarafa bazaar, Mahoba.	116400
81	Ayush Chikitsalaya & Sangam Medical, Ambedkar Nagar, Main Road, Kabrai.	116400
82	Khan Pathology, Tiwari Market, Mahoba.	116400
83	Anas Clinic, Nagar Palika Parikshal, Mahoba.	116400

87	Deepti Clinic, Talkies Tiraha, Charkhari, Mahoba.	116400
88	Bajpai Clinic, Near Kotwali, Chalmampur, Mahoba.	116400
89	Jai Clinic, Near Corperative Bank, Srinagar, Mahoba.	116400
90	Niranjani Clinic, Mahokanthi, Panwari, Mahoba.	116400
91	Bajjnath Sewa sadan, paras hotel, Mahoba.	116400
92	Vinay Dawakhana, Haveli Darwaja, Mahoba.	116400
93	Dr. Manish Kumar Pathak, Arjaria Mihal, Kulpahar, Mahoba.	116400
94	Dr. Mahesh Chandra Sharma, Village-Richha, Post-Bharwara, Mahoba.	116400
95	Prakash Clinic, Panwari, Mahoba.	116400
96	Dr. Mohan Lal Vishwakarma, Village & Post- sugera, Mohaba.	116400
97	Shrivastav Clinic, Village & Post- Sugera, Mahoba.	116400
98	Dixit Clinic, Main Road, Panwari, Mahoba.	116400
99	Dr. Tufair Ahmad Siddique, Faveli Darwaja, Mahoba.	116400
100	Bal Kisan Hospital, front of PAC, Nakatiya Bareilly	315000
101	Shan Hospital, Nariyawal Adda Near Jawahar School Sector Road Tiriya	315000
102	Astha Hospital, I.V.R.I, Izzatnagar, Bareilly.	89250
103	Srijan vatsaly Hospital Pvt.Ltd/1/5	152625
104	Virendra Hospital, 7 Stearly Road, Civil lines Mishra bhawan, Prayagraj	393750
105	Phonix Hospital, 49A/163, A.C. Banerjee Road, Tagore Town, Prayagraj	144375
106	Karna Health Center, Sarangpur, Rewa Road, Prayagraj	118750
107	Arnar Joyti Nurshing Home Pachidewara, Karchana, Prayagraj	100000
108	M.G.M Hospital & Recerche Conet, 116 Pipal Devta, Jhalwa Kaushambi road,	175000
109	Shivam Akasywat Hospital, ADA Road, Naini, Prayagraj	103125
110	Dwarika Hospital, 5/4, K.P. Kakkar Road, Prayagraj	231250
111	Manohardash Eye Hospital, Dr. Katiu Road, Prayagraj	225000
112	Nazreth Hospital, 13A, Kamla Nehru Road, Prayagraj	90000
113	Kamla Nehru Memorial Hospital & Regional Cancer Hospital, Hashimpur,	231250
114	Sarojni Naidu Bal Chikitsaly, Prayagraj	92500
115	District Female Kaju Room, Prayagraj	92500
116	MNL Divisional Hospital, cenvin Road, Prayagraj	275000
117	ESI Hospital Naini Prayagraj	48125
118	Naryan Swasop Hospital, A-3-D Champart Nagar, Mundera, Prayagraj	27500
119	Jeevan Jyoti Hospital, Bui ka Bag, Cenvin Road, Prayagraj	52500
120	Vineeta Hospital Pvt.Ltd. 10-3A, Hye pass Road Thuthaman, Prayagraj	68000
121	Guru Krupa Jyoti Hospital & Research Hospital 121/A/1 Thornhill Road,	57750
122	Vijat Hospital & Trauma Centre, F.L.O., Stearly Road Civil Lines, Prayagraj	192500
123	Dwidevi Hospital Sonam, Prayagraj	96250
124	Vatsaly Maternity & Surgical Centre Pvt.Ltd, Bilga Road, Civil lines Prayagraj	100625
125	Prati Nursing & Maternity Home, Dr. C. V. Chattermani Road, George Town,	201250
126	Sakuntala Hospital, 3-B, Tarkwal Bahga, Prayagraj	57500
127	Guru Govind Singh Memorial Hospital Sector C, Stearly Road, Prayagraj	

	Shri Rammurti Smark Hospital, Village-Kushhari, Post-Ashakhera, Unnao.	1102500
	Sarashwati Hospital & Research Center Leeda, Madhuvihar, Ashakhera, Unnao.	1312500
133	Indogulf Hospital, B-498 A, Sector-19, Noida G.B. Nagar	271250
134	Mother Land Hospital, Sector-119, Noida, G.B. Nagar.	113750
135	J.R. Caudhary Hospital Pvt. Ltd. Men Market Nagla Charandas, Noida, G.B.	201250
136	Bharat Hospital, Men Road, Sector-66, Thane ke Samne Phase-3, Noida, G.B.	180000
137	Tripathi Hospital, Sector-119, Noida, G.B. Nagar.	288750
138	Prakash Hospital Pvt Ltd, D-12, Sector-33, Noida, G.B. Nagar.	135625
139	Globe Hospital, FNG Road Sector-65, Noida, G.B. Nagar	183750
140	Trivedi Medicam Pvt Ltd, B-12, Phase 1 UPSIDC Inds Area, Hapur	825000
	Total	7,64,04,150

**Environmental Compensation imposed against defaulter Combined
Bio Medical Waste Treatment Facilities (CBWTF)**

1. M/s Will word Environmental Inc.-Chaudhrypur Mandhava, Kanpur -
Rs. 2.90 Laes
 2. M/s MPCC Bhelaman, Bhavti, Kanpur-
Rs. 2.90 Laes
 3. M/s MPCC, Khalilabad Industrial Area, Sant Kabir Nagar-
Rs. 20.40 Laes
 4. M/s Envirad Medicare Pvt. Ltd. Parsakhera, Bareilly-
Rs. 30.05 Laes
 5. M/s Ferro Build Hard (India) Pvt. Ltd. 83-A
Maheba Purab Patti, Naini, Allahabad.
Rs. 5.10 Laes
 6. M/s Bio Medical Waste disposal agency,
Khasra no. 622, Vill-Pandrona Raya- Maat, Mathura
Rs. 12.10 Laes
- Total Amount Rs. 85,00,000**

Annexure 4

Summary of Status (Government/Private) Bio-Medical Waste Rules, 2016
(No-4)

Sl. N.	Cricle	Name of Regional Office	Name of District	Total No of HCFs		No of Beds	NO. of HCF having treatment Captive facility	No. of HCF Member of CBWTF or Deep Burial	No. of HCFs not having disposal Mechanism	Estimated BMW Generated (kg/day)	If not having authorization then action taken		
				Bedded HCFs	Non Bedded HCFs						Notice	Show Cause Prosecution	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	1	Ghaziabad	Ghaziabad	586	1109	11669	0	1685	0	2759	0	0	0
2			Hapur	95	21	3465	0	116	0	688	0	0	0
3		G.B. Nagar	G.B. Nagar	240	547	8319	0	787	0	1779	111	0	0
4		Prayagraj	Prayagraj	285	206	6053	0	491	0	1290	111	6	0
5			Kaushhebi	55	8	757	0	63	0	151	4	2	0
6			Fatehpur	103	26	1127	0	129	0	225	4	2	0
7			Banda	84	6	1028	0	100	0	205	29	0	0
8		Banda	Chitrakoot	47	3	561	0	50	0	112	5	0	0
9			Hemirpur	59	0	647	0	59	0	129	4	0	0
10			Mahoba	27	0	300	0	27	0	60	1	0	0
11			Jhansi	148	136	3528	1	283	0	686	141	1	0
12	2	Jhansi	Lalitpur	49	28	667	0	77	0	133	39	0	0
13			Jalaun	75	16	741	0	91	0	148	28	1	0
14		Kanpur	Kanpur	662	408	17503	0	1070	0	3143	86	0	0
15			Farrukhabad	219	65	4065	0	284	0	973	34	0	0
16			Kanpur Dehat	113	23	1790	0	136	0	358	71	0	0
17		Kanpur Dehat	Auraiya	82	51	1407	0	133	0	281	60	0	0
18			Kannauj	76	2	1792	0	78	0	358	23	0	0
19			Mirzapur	163	49	1782	0	212	0	356	131	0	0
20			Sonbhadra	162	41	1627	2	201	0	325	133	0	0
21			Meerut	329	516	9745	0	845	0	2950	0	0	0
22			Baghpat	85	34	1103	0	120	0	313	0	0	0
23	3	Muzaffarnagar	Muzaffarnagar	279	38	3328	0	317	0	745	19	0	0
24			Shamli	72	6	661	0	78	0	132	1	0	0
25		Saharanpur	Saharanpur	217	218	3703	0	435	0	867	0	0	0

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Sl. N.	Cricle	Name of Regional Office	Name of District	Total No Of HCFS			No of Beds	NO. of HCF having treatment Captive facility	No. of HCF Member of CBWTF or Deep Burial	No. of HCFS not having disposal Mechanism	Estimated BMW Generated (kg/day)	If not having authorization then action taken		
				Bedded HCFS	Non Bedded HCFS							Notice	Show cause	Prosecution
				5	6	7	8	9	10	11	12	13	14	
1	2		4											
26			Aligarh	300	85	6737	0	385	0	1327	77	0	1	
27		Aligarh	Etah	71	17	697	0	88	0	238	15	0	0	
28			Kasganj	60	29	905	0	89	0	181	11	0	0	
29			Hathras	99	87	1488	0	186	0	298	46	0	0	
30		Mathura	Mathura	379	125	4633	0	504	0	1814	10	0	1	
31	4		Firozabad	140	17	2251	0	157	0	450	43	0	1	
32		Firozabad	Etawa	74	10	1246	0	84	0	249	5	0	0	
33			Mainpuri	81	1	899	0	82	0	178	10	0	0	
34		Agra	Agra	680	250	8708	0	930	0	2400	164	0	0	
35		Bulandshahar	Bulandshahar	269	75	3665	0	344	0	733	59	0	0	
36			Bacayu	139	17	1799	0	156	0	391	23	0	0	
37			Lucknow	779	458	22568	1	1236	0	4541	90	1	0	
38			Sitapur	156	9	2976	0	165	0	507	6	0	0	
39		Lucknow	Barabanki	186	32	2452	0	218	0	590	5	0	0	
40			Lakheempur	149	22	2094	0	171	0	386	9	0	0	
41	5		Raibareilly	179	598	2116	0	777	0	523	428	0	0	
42			Sullianpur	182	81	2496	0	263	0	489	56	0	0	
43		Raibareilly	Amethi	134	49	1796	0	183	0	359	49	0	0	
44			Pratapgarh	157	102	1868	0	259	0	374	116	0	0	
45		Unnao	Unnao	191	35	2855	0	226	0	531	68	0	0	
46			Hardoi	185	45	3170	0	230	0	561	70	0	0	
47			Gorakhpur	518	559	9819	1	1076	0	2098	501	1	0	
48			Kushinagar	195	139	2044	0	334	0	409	166	0	0	
49		Gorakhpur	Maharajgani	99	40	1255	0	139	0	251	61	3	0	
50			Deoria	224	127	2072	0	351	0	414	175	0	0	
51			Basti	137	71	2599	0	208	0	499	27	0	2	
52			Sanjkabir Nagar	95	28	1328	0	193	0	350	14	0	0	
53		Basti	Siddharth Nagar	67	28	1276	0	95	0	252	5	0	0	
54			Balrampur	84	54	1408	0	138	0	216	12	0	0	

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Sl. N.	Circle N.	Name of Regional Office	Name of District	Total No Of HCFs		No Of Beds	No. of HCF having treatment Captive facility	No. of HCF Member of CBWTF or Deep Burial	No. of HCFs not having disposal Mechanism	Estimated BMW Generated (kg/day)	If not having authorization then action taken			
				Bedded HCFs	Non Bedded HCFs						Notice	Show cause	Prosecution	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
55	Azamgarh	Azamgarh	Azamgarh	287	228	5172	0	515	0	1143	131	0	0	
56			Mau	116	40	2083	0	156	0	428	57	0	0	
57			Baliya	154	68	1934	0	222	0	455	103	0	0	
58		Varanasi	Varanasi	Varanasi	500	226	12822	0	726	0	1539	0	0	0
59				Chandauli	198	18	2858	0	216	0	245	0	0	0
60				Bhadohi	122	39	1740	0	161	0	402	0	0	0
61	Gazipur			205	56	3458	0	261	0	470	0	0	0	
62	Jaunpur			312	112	4256	0	424	0	410	0	0	0	
63	Ayodhya	Ayodhya	Ayodhya	154	6	2179	0	160	0	373	26	0	0	
64			Ambedkar Nagar	91	24	1015	1	114	0	203	18	0	0	
65			Gonda	122	3	1633	0	125	0	302	8	0	0	
66			Behraich	131	5	1781	0	136	0	339	9	0	0	
67			Shravasti	26	13	366	0	39	0	73	8	0	0	
68			Bijnor	284	180	3178	0	464	0	599	25	0	0	
69	Moradabad	Moradabad	Amroha	185	154	1991	0	339	0	353	49	0	0	
70			Moradabad	340	640	4939	0	980	0	1022	62	0	1	
71			Rampur	137	248	1720	0	385	0	295	60	0	0	
72			Sambhal	102	162	1306	0	264	0	557	121	0	0	
73			Bareilly	410	202	9726	4	608	0	1842	40	0	0	
74	Bareilly	Bareilly	Pilibheet	91	110	1190	0	201	0	233	9	0	0	
75			Sahjanpur	155	77	2443	0	232	0	431	5	0	0	
Total				14454	9428	253927	10	23872	109	52500	4087	17	6	

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Annexure 5

List of District Hospital

S.No.	District	Hospital Name	Authorisation Status
1	Etawah	Dr. B R Ambedkar Combined Hospital Etawah	Applied
2	Firozabad	Combined Hospital Shikohabad	Applied
3	Gorakhpur	Netaji Subhash Chandra Bose, District Hospital	Applied
4	Gorakhpur	District Female Hospital	Applied
5	Hardoi	100 bedded DCH Hardoi	Applied
6	Jaunpur	T.B. Hospital	Applied
7	Mainpuri	District Women Hospital	Applied
8	Mau	District Combined Hospital	Applied
9	Meerut	District Hospital, Meerut	Applied
10	Rampur	District Male Hospital	Applied
11	Rampur	District Women Hospital	Applied

List of CHCs

S.No.	District	Hospital Name	Authorisation Status
1	CSM Nagar (Amethi)	CHC Musafirkhana, Musafirkhana	Applied
2	CSM Nagar (Amethi)	CHC Tiloi, Tiloi	Applied
3	CSM Nagar (Amethi)	CHC Sangrampur	Applied
4	Deoria	CHC Tarkulwa, Pathardewa	Applied
5	Farrukhabad	CHC Kampil, Kaimganj	Applied
6	Fatehpur	CHC Khaga, Airayan	Applied
7	Fatehpur	CHC Asothar, Asothar	Applied
8	Fatehpur	CHC GHAZIPUR, Bahua	Applied
9	Fatehpur	CHC HUSSAIN GANJ, Bhitaura	Applied
10	Fatehpur	CHC Hathgam, Hathgam	Applied
11	Fatehpur	CHC KHAKHRERU, Vijaipur	Applied
12	Fatehpur	CHC Dhata	Applied
13	Firozabad	CHC Eka, Eka	Applied
14	Firozabad	CHC Deedamai, Firozabad	Applied
15	Firozabad	CHC Khairgarh, Khairgarh	Applied
16	Firozabad	CHC Sirsa Ganj, Madanpur	Applied

17	Firozabad	CHC Jaatau, Narkhi	Applied
18	Firozabad	CHC Tundla, Tundla	Applied
19	Firozabad	CHC Araon	Applied
20	Firozabad	CHC Dhanpura	Applied
21	Jaunpur	CHC Dobhi, Dobhi	Applied
22	Jhansi	CHC Babina, Babina	Applied
23	Jhansi	CHC Badagaon, Badagaon	Applied
24	Jhansi	CHC Bangra, Bangra	Applied
25	Jhansi	CHC Gursarai, Gursarai	Applied
26	Jhansi	CHC Mauranipur, Mauranipur	Applied
27	Jhansi	CHC Moth, Moth	Applied
28	Jhansi	CHC Bamaur	Applied
29	Jhansi	CHC Chirgawan	Applied
30	Jhansi	CHC samthar	Applied
31	Kannauj	CHC Gursahayganj, Talgram	Applied
32	Kannauj	CHC Jankhat, Umrada	Applied
33	Kannauj	CHC Terwa, Umrada	Applied
34	Lucknow	CHC Kakori, Kakori	Applied
35	Lucknow	CHC Gudamba	Applied
36	Mainpuri	CHC Jagir	Applied
37	Mainpuri	CHC Barnahal, Barnahal	Applied
38	Mainpuri	CHC Bewar, Bewar	Applied
39	Mainpuri	CHC Ghiror, Ghiror	Applied
40	Mainpuri	CHC Ochha, Ghiror	Applied
41	Mainpuri	CHC Karhal, Karhal	Applied
42	Mainpuri	CHC Kishani, Kishani	Applied
43	Mainpuri	CHC Kurawali, Kurawali	Applied
44	Mainpuri	Community Health Centre Kuchela	Applied
45	Mainpuri	CHC Bhogaon, Sultanganj	Applied

List of PHCs

S.No.	Name of District	Total No. of PHC,s	No.of PHC Authorised	No.of PHC applied for Authorization
1	Agra	60	60	0
2	Firozabad	61	0	61
3	Mainpuri	55	0	55
4	Mathura	37	37	0
5	Aligarh	46	46	0
6	Kasganj	36	29	7
7	Etah	36	4	32

8	Hathras	32	27	5
9	Allahabad	81	0	81
10	Pratapgarh	66	66	0
11	Fatehpur	49	27	22
12	Kaushambi	36	36	0
13	Azamgarh	103	103	0
14	Ballia	83	83	0
15	Mau	45	45	0
16	Bareilly	64	64	0
17	Pilibhit	29	29	0
18	Shahjahanpur	50	50	0
19	Bandaun	55	43	12
20	Balrampur	39	39	0
21	Behraich	63	63	0
22	Gonda	66	66	0
23	Srawasti	17	17	0
24	Faizabad	38	29	9
25	Amethi	43	43	0
26	Ambedkarnagar	36	28	8
27	Barabanki	68	68	0
28	Sultanpur	58	42	16
29	Basti	48	48	0
30	Siddarthnagar	72	57	15
31	Santkabr Nagar	28	28	0
32	Gorakhpur	77	77	0
33	Deoira	79	79	0
34	Kushinagar	67	67	0
35	Maharajganj	47	47	0
36	Jhanshi	44	35	9
37	Lalitpur	29	25	4
38	Jalaun(Orai)	39	39	0
39	Chitrakoot	34	27	7
40	Mahoba	18	15	3
41	Banda	54	49	5
42	Hamirpur	41	41	0
43	Kanpur Nagar	51	51	0
44	Kanpur Dehat	37	37	0
45	Farukhabad	33	4	29
46	Oraiya	33	33	0
47	Etawah	36	28	8
48	Kannauj	37	26	11
49	Lucknow	41	3	38

50	Raiberailly	68	54	14
51	Hardoi	73	0	73
52	Unnao	53	53	0
53	Sitapur	87	61	26
54	Kheri	70	57	13
55	Meerut	44	44	0
56	Bulandseher	72	63	9
57	Baghpat	27	21	6
58	Gautambudh nagar	22	20	2
59	Ghaziabad	20	20	0
60	Hapur	24	20	4
61	Saharanpur	53	53	0
62	Muzaffarnagar	49	49	0
63	Shamli	31	28	3
64	Moradabad	39	39	0
65	Sambhal	34	27	7
66	Amroha	29	25	4
67	Rampur	30	30	0
68	Bijnor	55	55	0
69	Varansi	30	28	2
70	Ghazipur	73	73	0
71	Chandauli	33	31	2
72	Jaunpur	92	83	9
73	Mirzapur	50	50	0
74	Sonbhadra	45	0	45
75	Santravidas Nagar	21	21	0
	Total	3621	2965	656

List of UPHCs:

S.No.	District Name	No of UPHCs	No.of UPHC 16authorized	No.of UPHC applied for Authorization
1	Agra	30	30	0
2	Mainpuri	3	0	3
3	Mathura	8	8	0
4	Firozabad	12	9	3
5	Aligarh	18	18	0

6	Etah	2	2	0
7	Kasganj	2	2	0
8	Hathras	2	2	0
9	Fatehpur	3	3	0
10	Allahabad	23	0	23
11	Pratapgarh	1	1	0
12	Kaushambi	1	0	1
13	Bareilly	21	21	0
14	Shahjahanpur	11	11	0
15	Budaun	5	5	0
16	Pilibhit	3	3	0
17	Jalaun	6	6	0
18	Jhansi	13	13	0
19	Lalitpur	2	2	0
20	Chitrakoot	1	1	0
21	Hamirpur	2	2	0
22	Mahoba	2	2	0
23	Banda	2	2	0
24	Faizabad	6	6	0
25	Amethi	0	0	0
26	Sultanpur	2	2	0
27	Ambedkarnagar	4	4	0
28	Barabanki	1	1	0
29	Gonda	2	2	0
30	Bahraich	2	2	0
31	Shrawasti	0	0	0
32	Balrampur	1	1	0
33	Azamgarh	3	3	0
34	Ballia	2	2	0
35	Mau	4	4	0
36	Gorakhpur	23	23	0
37	Deoria	3	3	0
38	Kushinagar	1	1	0
39	Maharaj Ganj	1	1	0
40	Basti	2	2	0
41	Sidharthnagar	1	0	1
42	Sant Kabir Nagar	2	2	0
43	Kanpur Nagar	50	0	50

44	Kanpur Dehat	0	0	0
45	Kannauj	3	0	3
46	Etawah	6	6	0
47	Auraiya	1	1	0
48	Farrukhabad	4	0	4
49	Lucknow	52	52	0
50	Kheri	4	4	0
51	Hardoi	5	5	0
52	Rai Bareli	3	3	0
53	Sitapur	6	6	0
54	Unnao	5	5	0
55	Meerut	26	26	0
56	Ghaziabad	50	50	0
57	GB Nagar	15	15	0
58	Baghpat	3	3	0
59	Buland Shahar	8	8	0
60	Hapur	3	0	3
61	Shamli	3	0	3
62	Muzaffar Nagar	6	6	0
63	Saharanpur	19	19	0
64	Moradabad	26	26	0
65	Bijnor	9	9	0
66	Rampur	6	6	0
67	J P Nagar	6	6	0
68	Sambhal	4	4	0
69	Mirzapur	3	0	3
70	Sonbhadra	1	0	1
71	Bhadohi	1	1	0
72	Varanasi	24	24	0
73	Chandauli	2	2	0
74	Ghazipur	2	2	0
75	Jaunpur	3	3	0
Total		592	494	98

Annexure 6

Details of Collection shed in District Hospitals under construction:

1	Barabanki	DCH Gauspur	Under Construction
2	Bareilly	Mental Hospital	Under Construction
3	Bulandshahr	S.S.M.J. Hospital, Khurja	Under Construction
4	Bulandshahr	District Female Hospital	Under Construction
5	Bulandshahr	DCH Dibard	Under Construction
6	CSM Nagar (Amethi)	District Combined Hospital	Under Construction
7	Jaunpur	Distict Women Hospital	Under Construction
8	Lakhimpur Khiri	District Women Hospital	Under Construction
9	Lakhimpur Khiri	District Male Hospital	Under Construction
10	Lucknow	K.E. Hospital Tudiaganj	Under Construction
11	Sant Kabir Nagar	District Combined Hospital	Under Construction
12	Sant Ravidas Nagar(Bhadohi)	M.B.S. Hospital	Under Construction
13	Sitapur	District Hospital	Under Construction
14	Varanasi	Lal Bahadur Hospital Ramnagar	Under Construction

Details of Collection shed in CHCs under construction

S.No	District	Hospital Name	Collection Shed	Time line
1	Aligarh	CHC Gangiri	Under Construction	30-Mar-20
2	Aligarh	Chc Beswan	Under Construction	30-Mar-20
3	Aligarh	CHC Akrabad, Akrabad	Under Construction	30-Mar-20
4	Aligarh	CHC Atrauli, Atrauli	Under Construction	30-Mar-20
5	Aligarh	CHC Bijauli, Bijauli	Under Construction	30-Mar-20
6	Aligarh	CHC Chadaus, Chadaus	Under Construction	30-Mar-20
7	Aligarh	CHC Gabhana, Chadaus	Under Construction	30-Mar-20
8	Aligarh	CHC Harduaganj, Dhanipur	Under Construction	30-Mar-20

9	Aligarh	CHC CHHARRA, Gangir	Under Construction	30-Mar-20
10	Aligarh	CHC Gonda, Gonda	Under Construction	30-Mar-20
11	Aligarh	CHC Iglas, Iglas	Under Construction	30-Mar-20
12	Aligarh	CHC Jawan, Jawan	Under Construction	30-Mar-20
13	Aligarh	CHC Khair, Khair	Under Construction	30-Mar-20
14	Aligarh	CHC Lodha, Lodha	Under Construction	30-Mar-20
15	Aligarh	CHC Tappal, Tappal	Under Construction	30-Mar-20
16	Allahabad	CHC KOTWA, Bahadurpur	Under Construction	30-Mar-20
17	Allahabad	CHC MAILHA, Bahariya	Under Construction	30-Mar-20
18	Allahabad	CHC Dhanupr, Dhanupr	Under Construction	30-Mar-20
19	Allahabad	CHC Jasra, Jasra	Under Construction	30-Mar-20
20	Allahabad	CHC Kaundihara, Kaundihara	Under Construction	30-Mar-20
21	Allahabad	CHC Koraon, Koraon	Under Construction	30-Mar-20
22	Allahabad	CHC HARAHPUR, Mau Aima	Under Construction	30-Mar-20
23	Allahabad	CHC Saidabad, Saidabad	Under Construction	30-Mar-20
24	Allahabad	CHC Shankargarh, Shankargarh	Under Construction	30-Mar-20
25	Ambedkar Nagar	CHC Akbarpur	Under Construction	30-Mar-20
26	Ambedkar Nagar	CHC Baskhari, Baskhari	Under Construction	30-Mar-20
27	Ambedkar Nagar	CHC Bhiti, Bhiti	Under Construction	30-Mar-20
28	Ambedkar Nagar	CHC Bhiyawan, Bhiyawan	Under Construction	30-Mar-20
29	Ambedkar Nagar	CHC Jalalpur, Jalalpur	Under Construction	30-Mar-20
30	Ambedkar Nagar	CHC Katehri, Katehri	Under Construction	30-Mar-20
31	Ambedkar Nagar	CHC ALAPUR, Ramnagar	Under Construction	30-Mar-20
32	Ambedkar Nagar	CHC Tanda, Tanda	Under Construction	30-Mar-20

33	Azamgarh	CHC Ahirauli, Ahirauli	Under Construction	30-Mar-20
34	Azamgarh	CHC Atrauliya, Atrauliya	Under Construction	30-Mar-20
35	Azamgarh	CHC JIYANPUR, Azmatgarh	Under Construction	30-Mar-20
36	Azamgarh	CHC Bilriyaganj, Bilriyaganj	Under Construction	30-Mar-20
37	Azamgarh	CHC Harraiya, Harraiya	Under Construction	30-Mar-20
38	Azamgarh	CHC KOLHUKHOR, Jahanaganj	Under Construction	30-Mar-20
39	Azamgarh	CHC Koylasa, Koylasa	Under Construction	30-Mar-20
40	Azamgarh	CHC Lalganj, Lalganj	Under Construction	30-Mar-20
41	Azamgarh	CHC PARSHURAMPUR, Mahrajganj	Under Construction	30-Mar-20
42	Azamgarh	CHC Martinganj, Martinganj	Under Construction	30-Mar-20
43	Azamgarh	CHC Jigni, Mehnagar	Under Construction	30-Mar-20
44	Azamgarh	CHC Mehnagar, Mehnagar	Under Construction	30-Mar-20
45	Azamgarh	CHC Mirzapur, Mirzapur	Under Construction	30-Mar-20
46	Azamgarh	CHC Mohammadpur, Mohammadpur	Under Construction	30-Mar-20
47	Azamgarh	CHC Palhani, Palhani	Under Construction	30-Mar-20
48	Azamgarh	CHC Pawai, Pawai	Under Construction	30-Mar-20
49	Azamgarh	CHC Phulpur, Phulpur	Under Construction	30-Mar-20
50	Azamgarh	CHC Rani ka sarai, Rani ka sarai	Under Construction	30-Mar-20
51	Azamgarh	CHC MUBARAKPUR, Sathiyaon	Under Construction	30-Mar-20
52	Azamgarh	CHC Tahbarpur, Tahbarpur	Under Construction	30-Mar-20
53	Azamgarh	CHC MEHNAJPUR, Tarwa	Under Construction	30-Mar-20
54	Azamgarh	CHC BARDAH, Thekma	Under Construction	30-Mar-20
55	Badaun	CHC Binawar, Salarpur	Under Construction	30-Mar-20
56	Badaun	CHC Dehgavan	Under Construction	30-Mar-20
57	Badaun	CHC Samrer	Under Construction	30-Mar-20

58	Badaun	CHC Asafpur	Under Construction	30-Mar-20
59	Badaun	CHC jagat	Under Construction	30-Mar-20
60	Baghpat	CHC Binauli	Under Construction	30-Mar-20
61	Baghpat	CHC Baghpat, Baghpat	Under Construction	30-Mar-20
62	Baghpat	CHC Saroorpur, Baghpat	Under Construction	30-Mar-20
63	Baghpat	CHC Baraut, Baraut	Under Construction	30-Mar-20
64	Baghpat	CHC Chhaprauli, Chhaprauli	Under Construction	30-Mar-20
65	Baghpat	CHC Khekada, Khekada	Under Construction	30-Mar-20
66	Baghpat	CHC Pilana, Pilana	Under Construction	30-Mar-20
67	Ballia	CHC Ratsar	Under Construction	30-Mar-20
68	Ballia	CHC Agaur	Under Construction	30-Mar-20
69	Ballia	CHC Basudharpah	Under Construction	30-Mar-20
70	Ballia	CHC Rijwan	Under Construction	30-Mar-20
71	Ballia	CHC Phephna	Under Construction	30-Mar-20
72	Ballia	CHC jayprakash nagar	Under Construction	30-Mar-20
73	Ballia	CHC Basdeeh	Under Construction	30-Mar-20
74	Ballia	CHC Sonbarsa, Bairia	Under Construction	30-Mar-20
75	Ballia	CHC SONWANI	Under Construction	30-Mar-20
76	Ballia	CHC Dubhar, Dubhar	Under Construction	30-Mar-20
77	Ballia	CHC Nagra East, Nagra	Under Construction	30-Mar-20
78	Ballia	CHC Sikanderpur, Nawanagar	Under Construction	30-Mar-20
79	Ballia	CHC Khejuri, Pandah	Under Construction	30-Mar-20
80	Ballia	CHC Rasra, Rasra	Under Construction	30-Mar-20
81	Ballia	CHC SIYAR	Under Construction	30-Mar-20
82	Ballia	CHC Narhi, Sohawan	Under Construction	30-Mar-20

83	Barabanki	CHC RAM SANEHIGHAT, Bani kodar	Under Construction	30-Mar-20
84	Barabanki	CHC Jata Barauli, Banki	Under Construction	30-Mar-20
85	Barabanki	CHC MATHURANAGAR, Dariyabad	Under Construction	30-Mar-20
86	Barabanki	CHC Dewa, Dewa	Under Construction	30-Mar-20
87	Barabanki	CHC Fatehpur, Fatehpur	Under Construction	30-Mar-20
88	Barabanki	CHC Haidergarh, Haidergarh	Under Construction	30-Mar-20
89	Barabanki	CHC SATRIKH, Harakh	Under Construction	30-Mar-20
90	Barabanki	CHC ZAIDPUR, Harakh	Under Construction	30-Mar-20
91	Barabanki	CHC BADAGAON, Masauli	Under Construction	30-Mar-20
92	Barabanki	CHC GHUNGHTER, Nindora	Under Construction	30-Mar-20
93	Barabanki	CHC TIKAITNAGAR, Poorey Dalai	Under Construction	30-Mar-20
94	Barabanki	CHC Ramnagar, Ramnagar	Under Construction	30-Mar-20
95	Barabanki	CHC SAHADATGANJ, Ramnagar	Under Construction	30-Mar-20
96	Barabanki	CHC KASBA KOTHI, Siddhaur	Under Construction	30-Mar-20
97	Barabanki	CHC Sirauli Gauspur, Sirauli Gauspur	Under Construction	30-Mar-20
98	Barabanki	CHC Suratganj, Suratganj	Under Construction	30-Mar-20
99	Barabanki	CHC Trivediganj, Trivediganj	Under Construction	30-Mar-20
100	Barabanki	CHC Siddhaur	Under Construction	30-Mar-20
101	Barabanki	CHC Jahangirabad	Under Construction	30-Mar-20
102	Bareilly	CHC Kyara	Under Construction	30-Mar-20
103	Bareilly	CHC Bhojipura	Under Construction	30-Mar-20
104	Bareilly	CHC Bithri	Under Construction	30-Mar-20
105	Bareilly	CHC Kuaandada	Under Construction	30-Mar-20
106	Bareilly	Aphcphc Kyoldia	Under Construction	30-Mar-20
107	Bareilly	CHC Bhamaura	Under Construction	30-Mar-20

108	Bareilly	CHC Fatehganj	Under Construction	30-Mar-20
109	Bareilly	Mudia Nawi Bux	Under Construction	30-Mar-20
110	Bareilly	CHC Shergarh	Under Construction	30-Mar-20
111	Bareilly	CHC Majhgawan	Under Construction	30-Mar-20
112	Bareilly	CHC Baheri, Baheri	Under Construction	30-Mar-20
113	Bareilly	CHC Faridpur, Faridpur	Under Construction	30-Mar-20
114	Bareilly	CHC Meerganj, Meerganj	Under Construction	30-Mar-20
115	Bareilly	CHC Nawabganj, Nawabganj	Under Construction	30-Mar-20
116	Bareilly	CHC Aonla, Ramnagar	Under Construction	30-Mar-20
117	Bareilly	CHC Sheeshgarh	Under Construction	30-Mar-20
118	Basti	CHC Gaur, Gaur	Under Construction	30-Mar-20
119	Basti	CHC Harraiya, Harraiya	Under Construction	30-Mar-20
120	Basti	CHC Parasrampur, Parasrampur	Under Construction	30-Mar-20
121	Basti	CHC Bhanpur, Ramnagar	Under Construction	30-Mar-20
122	Basti	CHC Rudhali, Rudhali	Under Construction	30-Mar-20
123	Basti	CHC Saughat, Saughat	Under Construction	30-Mar-20
124	Basti	CHC Vikramjot, Vikramjot	Under Construction	30-Mar-20
125	Basti	CHC Dubauliya	Under Construction	30-Mar-20
126	Basti	CHC Kudraha	Under Construction	30-Mar-20
127	Basti	CHC bahadurpur	Under Construction	30-Mar-20
128	Basti	CHC CaptainGanj	Under Construction	30-Mar-20
129	Basti	CHC Munderavan	Under Construction	30-Mar-20
130	Basti	CHC Marwatiya	Under Construction	30-Mar-20
131	Bulandshahr	CHC Agauta, Agauta	Under Construction	30-Mar-20
132	Bulandshahr	CHC Anupshahr, Anupshahr	Under Construction	30-Mar-20

133	Bulandshahr	CHC Araniya, Araniya	Under Construction	30-Mar-20
134	Bulandshahr	CHC Bhawan Bahadur nagar, Bhawan Bahadur nagar	Under Construction	30-Mar-20
135	Bulandshahr	CHC Danpur, Danpur	Under Construction	30-Mar-20
136	Bulandshahr	CHC Debai, Debai	Under Construction	30-Mar-20
137	Bulandshahr	CHC Gulawati, Gulawati	Under Construction	30-Mar-20
138	Bulandshahr	CHC Jahagirabad, Jahagirabad	Under Construction	30-Mar-20
139	Bulandshahr	CHC Lakhawati, Lakhawati	Under Construction	30-Mar-20
140	Bulandshahr	CHC Pahasu, Pahasu	Under Construction	30-Mar-20
141	Bulandshahr	CHC Shikarpur, Shikarpur	Under Construction	30-Mar-20
142	Bulandshahr	CHC Siana, Siana	Under Construction	30-Mar-20
143	Bulandshahr	CHC Unchgaon, Unchgaon	Under Construction	30-Mar-20
144	Chitrakoot	CHC Shivrampur, Karwi	Under Construction	30-Mar-20
145	Chitrakoot	CHC Manikpur, Manikpur	Under Construction	30-Mar-20
146	Chitrakoot	CHC Mau, Mau	Under Construction	30-Mar-20
147	Chitrakoot	CHC Pahari, Pahari	Under Construction	30-Mar-20
148	Chitrakoot	CHC Rajapur, Ramnagar	Under Construction	30-Mar-20
149	Chitrakoot	CHC Ramnagar, Ramnagar	Under Construction	30-Mar-20
150	CSM Nagar (Amethi)	CHC Amethi, Amethi	Under Construction	30-Mar-20
151	CSM Nagar (Amethi)	CHC Fursatganj, Bahadurpur	Under Construction	30-Mar-20
152	CSM Nagar (Amethi)	CHC Bhadar, Bhadar	Under Construction	30-Mar-20
153	CSM Nagar (Amethi)	CHC Gauriganj, Gauriganj	Under Construction	30-Mar-20
154	CSM Nagar (Amethi)	CHC Jagdishpur, Jagdishpur	Under Construction	30-Mar-20
155	CSM Nagar (Amethi)	CHC Jamon, Jamon	Under Construction	30-Mar-20
156	CSM Nagar (Amethi)	CHC Musafirkhana, Musafirkhana	Under Construction	30-Mar-20

157	CSM Nagar (Amethi)	CHC Shahgarh, Shahgarh	Under Construction	30-Mar-20
158	CSM Nagar (Amethi)	CHC Shuklabazar, Shuklabazar	Under Construction	30-Mar-20
159	CSM Nagar (Amethi)	CHC Simhpur, Simhpur	Under Construction	30-Mar-20
160	CSM Nagar (Amethi)	CHC Tiloi, Tiloi	Under Construction	30-Mar-20
161	CSM Nagar (Amethi)	CHC Bhetuan Bazaar	Under Construction	30-Mar-20
162	CSM Nagar (Amethi)	CHC Sangrampur	Under Construction	30-Mar-20
163	Deoria	CHC Leelapur, Baitalpur	Under Construction	30-Mar-20
164	Deoria	CHC Bhudwar (Banakata), Bankata	Under Construction	30-Mar-20
165	Deoria	CHC Parsiya Chandaur, Bhagalpur	Under Construction	30-Mar-20
166	Deoria	CHC Bhatpar Rani, Bhatpar Rani	Under Construction	30-Mar-20
167	Deoria	CHC Lar, Lar	Under Construction	30-Mar-20
168	Etah	CHC Aliganj, Aliganj	Under Construction	30-Mar-20
169	Etah	CHC Jalesar, Jalesar	Under Construction	30-Mar-20
170	Etah	CHC Maehara, Maehara	Under Construction	30-Mar-20
171	Etah	CHC Nidhauri Kala, Nidhauri Kala	Under Construction	30-Mar-20
172	Faizabad	CHC Khandasa, Amaniganj	Under Construction	30-Mar-20
173	Faizabad	CHC Bikapur, Bikapur	Under Construction	30-Mar-20
174	Faizabad	CHC Mawai, Mawai	Under Construction	30-Mar-20
175	Faizabad	CHC Mayabazar, Mayabazar	Under Construction	30-Mar-20
176	Faizabad	CHC Milkipur, Milkipur	Under Construction	30-Mar-20
177	Faizabad	CHC Poorabazar, Poorabazar	Under Construction	30-Mar-20
178	Faizabad	CHC Gosiganj	Under Construction	30-Mar-20
179	Faizabad	CHC Sohawal, Sohawal	Under Construction	30-Mar-20
180	Faizabad	CHC Tarun, Tarun	Under Construction	30-Mar-20

181	Faizabad	CHC Masodha	Under Construction	30-Mar-20
182	Faizabad	CHC Harrington ganj	Under Construction	30-Mar-20
183	Faizabad	CHC Haider Ganj	Under Construction	30-Mar-20
184	Faizabad	CHC Rudauli	Under Construction	30-Mar-20
185	Farrukhabad	CHC Baraun, Badpur	Under Construction	30-Mar-20
186	Farrukhabad	CHC Kaimganj, Kaimganj	Under Construction	30-Mar-20
187	Farrukhabad	CHC Kampil, Kaimganj	Under Construction	30-Mar-20
188	Farrukhabad	CHC Kamalganj, Kamalganj	Under Construction	30-Mar-20
189	Farrukhabad	CHC Mohammadabad, Mohammadabad	Under Construction	30-Mar-20
190	Farrukhabad	CHC Nawabganj, Nawabganj	Under Construction	30-Mar-20
191	Farrukhabad	CHC Rajepur, Rajepur	Under Construction	30-Mar-20
192	Farrukhabad	CHC Samsabad, Samsabad	Under Construction	30-Mar-20
193	Fatehpur	CHC Khaga, Airayan	Under Construction	30-Mar-20
194	Fatehpur	CHC Asothar, Asothar	Under Construction	30-Mar-20
195	Fatehpur	CHC GHAZIPUR, Bahua	Under Construction	30-Mar-20
196	Fatehpur	CHC HUSSAIN GANJ, Bhitaure	Under Construction	30-Mar-20
197	Fatehpur	CHC JAHANABAD, Devmai	Under Construction	30-Mar-20
198	Fatehpur	CHC Hathgam, Hathgam	Under Construction	30-Mar-20
199	Fatehpur	CHC Bindki, Malwan	Under Construction	30-Mar-20
200	Fatehpur	CHC KHAKHRERU, Vijaipur	Under Construction	30-Mar-20
201	Fatehpur	CHC Dhata	Under Construction	30-Mar-20
202	Ghaziabad	CHC Modinagar, Bhojpur	Under Construction	30-Mar-20
203	Ghaziabad	CHC Loni, Loni	Under Construction	30-Mar-20
204	Ghazipur	CHC Khanpur, Saidpur	Under Construction	30-Mar-20
205	Ghazipur	CHC Jamaniya	Under Construction	30-Mar-20

206	Gonda	CHC Babaanjot, Babaanjot	Under Construction	30-Mar-20
207	Gonda	CHC Belsar, Belsar	Under Construction	30-Mar-20
208	Gonda	CHC Chhapiya, Chhapiya	Under Construction	30-Mar-20
209	Gonda	CHC Colonelganj, Colonelganj	Under Construction	30-Mar-20
210	Gonda	CHC Haldharmau, Haldharmau	Under Construction	30-Mar-20
211	Gonda	CHC Itiyathok, Itiyathok	Under Construction	30-Mar-20
212	Gonda	CHC Jhanjhari, Jhanjhari	Under Construction	30-Mar-20
213	Gonda	CHC Katra bazar, Katra bazar	Under Construction	30-Mar-20
214	Gonda	CHC Mankapur, Mankapur	Under Construction	30-Mar-20
215	Gonda	CHC Mujehna, Mujehna	Under Construction	30-Mar-20
216	Gonda	CHC Nawabganj, Nawabganj	Under Construction	30-Mar-20
217	Gonda	CHC Padri kripal, Padri kripal	Under Construction	30-Mar-20
218	Gonda	CHC Paraspur, Paraspur	Under Construction	30-Mar-20
219	Gonda	CHC Rupaideeh	Under Construction	30-Mar-20
220	Gonda	CHC Tarabganj, Tarabganj	Under Construction	30-Mar-20
221	Gonda	CHC Wazeerganj, Wazeerganj	Under Construction	30-Mar-20
222	Gorakhpur	CHC Badhalganj, Badhalganj	Under Construction	30-Mar-20
223	Gorakhpur	CHC Bansaon, Bansaon	Under Construction	30-Mar-20
224	Gorakhpur	CHC Khajni, Khajni	Under Construction	30-Mar-20
225	Gorakhpur	CHC Sardarnagar, Sardarnagar	Under Construction	30-Mar-20
226	Gorakhpur	CHC Shivpur	Under Construction	30-Mar-20
227	Gorakhpur	CHC Basudiha	Under Construction	30-Mar-20
228	Gorakhpur	CHC Gaghan	Under Construction	30-Mar-20
229	Gorakhpur	CHC Harnahi	Under Construction	30-Mar-20
230	Gorakhpur	CHC Belaghat	Under Construction	30-Mar-20

231	Gorakhpur	CHC Barhi	Under Construction	30-Mar-20
232	Gorakhpur	CHC Chaurichaura	Under Construction	30-Mar-20
233	Gorakhpur	CHC Arav Jagdish	Under Construction	30-Mar-20
234	Hamirpur	CHC Kurara, Kurara	Under Construction	30-Mar-20
235	Hamirpur	CHC Maudaha, Maudaha	Under Construction	30-Mar-20
236	Hamirpur	CHC Muskara, Muskara	Under Construction	30-Mar-20
237	Hamirpur	CHC Nauranga, Rath	Under Construction	30-Mar-20
238	Hamirpur	CHC Rath, Rath	Under Construction	30-Mar-20
239	Hamirpur	CHC Sarila, Sarila	Under Construction	30-Mar-20
240	Hamirpur	CHC CHHANI, Sumerpur	Under Construction	30-Mar-20
241	Hardoi	CHC Bawan	Under Construction	30-Mar-20
242	Hardoi	CHC Sursa	Under Construction	30-Mar-20
243	Hardoi	CHC Mallawan	Under Construction	30-Mar-20
244	Hardoi	CHC Sawayajpur	Under Construction	30-Mar-20
245	Hardoi	CHC Ahirori, Ahirori	Under Construction	30-Mar-20
246	Hardoi	CHC Behender, Behender	Under Construction	30-Mar-20
247	Hardoi	CHC Bharawan, Bharawan	Under Construction	30-Mar-20
248	Hardoi	CHC Bilgram, Bilgram	Under Construction	30-Mar-20
249	Hardoi	CHC Hariyawan, Hariyawan	Under Construction	30-Mar-20
250	Hardoi	CHC Harpalpur, Harpalpur	Under Construction	30-Mar-20
251	Hardoi	CHC Kachhauna, Kachhauna	Under Construction	30-Mar-20
252	Hardoi	CHC Kothawan, Kothawan	Under Construction	30-Mar-20
253	Hardoi	CHC Madhoganj, Madhoganj	Under Construction	30-Mar-20
254	Hardoi	CHC Pihani, Pihani	Under Construction	30-Mar-20
255	Hardoi	CHC Sandila, Sandila	Under Construction	30-Mar-20

256	Hardoi	CHC Shahabad, Shahabad	Under Construction	30-Mar-20
257	Hardoi	CHC Tadiyawan, Tadiyawan	Under Construction	30-Mar-20
258	Jaunpur	CHC Karjan Kala	Under Construction	30-Mar-20
259	Jaunpur	CHC Badlapur, Badlapur	Under Construction	30-Mar-20
260	Jaunpur	CHC Barsathi, Barsathi	Under Construction	30-Mar-20
261	Jaunpur	CHC Nav Pedwa, Buxa	Under Construction	30-Mar-20
262	Jaunpur	CHC Gaura Badshahpur, Dharmapur	Under Construction	30-Mar-20
263	Jaunpur	CHC Dobhi, Dobhi	Under Construction	30-Mar-20
264	Jaunpur	CHC Rehati, Jalalpur	Under Construction	30-Mar-20
265	Jaunpur	CHC Kerakat, Kerakat	Under Construction	30-Mar-20
266	Jaunpur	CHC Khuthan, Khuthan	Under Construction	30-Mar-20
267	Jaunpur	CHC Machhlishahr, Machhlishahr	Under Construction	30-Mar-20
268	Jaunpur	CHC Maharajganj, Maharajganj	Under Construction	30-Mar-20
269	Jaunpur	CHC Mariahu, Mariahu	Under Construction	30-Mar-20
270	Jaunpur	CHC Muftiganj, Muftiganj	Under Construction	30-Mar-20
271	Jaunpur	CHC Mugarabad Shahpur, Mugarabad Shahpur	Under Construction	30-Mar-20
272	Jaunpur	CHC Ramnagar, Ramnagar	Under Construction	30-Mar-20
273	Jaunpur	CHC Rampur, Rampur	Under Construction	30-Mar-20
274	Jaunpur	CHC Mehrawan, Shahganj	Under Construction	30-Mar-20
275	Jaunpur	CHC Shahganj, Shahganj	Under Construction	30-Mar-20
276	Jaunpur	CHC Sirkoni at Nehrunagar, Sirkoni	Under Construction	30-Mar-20
277	Jaunpur	CHC Suethakala, Suethakala	Under Construction	30-Mar-20
278	Jaunpur	CHC Sujanganj, Sujanganj	Under Construction	30-Mar-20
279	Jhansi	CHC Badagaon, Badagaon	Under Construction	30-Mar-20
280	Jhansi	CHC Gursarai, Gursarai	Under Construction	30-Mar-20

281	Jhansi	CHC Moth, Moth	Under Construction	30-Mar-20
282	Jhansi	CHC samthar	Under Construction	30-Mar-20
283	Kannauj	CHC Chhibramau, Chhibramau	Under Construction	30-Mar-20
284	Kannauj	CHC Gugrapur, Gugrapur	Under Construction	30-Mar-20
285	Kannauj	CHC Hasrain, Hasrain	Under Construction	30-Mar-20
286	Kannauj	CHC Jalalbad, Jalalbad	Under Construction	30-Mar-20
287	Kannauj	CHC Kannauj, Kannauj	Under Construction	30-Mar-20
288	Kannauj	CHC Sakrawan, Saurikh	Under Construction	30-Mar-20
289	Kannauj	CHC Saurikh, Saurikh	Under Construction	30-Mar-20
290	Kannauj	CHC Gursahayganj, Talgram	Under Construction	30-Mar-20
291	Kannauj	CHC Talgram, Talgram	Under Construction	30-Mar-20
292	Kannauj	CHC Jankhat, Umrada	Under Construction	30-Mar-20
293	Kannauj	CHC Terwa, Umrada	Under Construction	30-Mar-20
294	Kanpur Nagar	CHC Bhitargaon, Bhitargaon	Under Construction	30-Mar-20
295	Kanpur Nagar	CHC Bilhaur, Bilhaur	Under Construction	30-Mar-20
296	Kanpur Nagar	CHC Chaubepur, Chaubepur	Under Construction	30-Mar-20
297	Kanpur Nagar	CHC Ghatampur, Ghatampur	Under Construction	30-Mar-20
298	Kanpur Nagar	CHC Kakwan, Kakwan	Under Construction	30-Mar-20
299	Kanpur Nagar	CHC Kalyanpur, Kalyanpur	Under Construction	30-Mar-20
300	Kanpur Nagar	CHC Patara, Patara	Under Construction	30-Mar-20
301	Kanpur Nagar	CHC Sarsaul, Sarsaul	Under Construction	30-Mar-20
302	Kanpur Nagar	CHC Shivrajpur, Shivrajpur	Under Construction	30-Mar-20
303	Kanpur Nagar	CHC Bidhnu, Bidhnu	Under Construction	30-Mar-20
304	Kashiram Nagar	CHC Ganj Dudwara, Ganj Dudwara	Under Construction	30-Mar-20
305	Kashiram Nagar	CHC Kasganj, Kasganj	Under Construction	30-Mar-20

306	Kashiram Nagar	CHC Patiyali, Patiyali	Under Construction	30-Mar-20
307	Kashiram Nagar	CHC Sahawar, Sahawar	Under Construction	30-Mar-20
308	Kashiram Nagar	CHC Soro, Soro	Under Construction	30-Mar-20
309	Kaushambi	CHC Chail, Chail	Under Construction	30-Mar-20
310	Kaushambi	CHC Ismailpur, Kada	Under Construction	30-Mar-20
311	Kaushambi	CHC Kaneli, Kausambi	Under Construction	30-Mar-20
312	Kaushambi	CHC Muratganj at Alamchand, Muratganj	Under Construction	30-Mar-20
313	Kaushambi	CHC Sarai Aqeel, Newada	Under Construction	30-Mar-20
314	Kaushambi	CHC Sarsawan, Sarsawan	Under Construction	30-Mar-20
315	Kaushambi	CHC Sirathu, Sirathu	Under Construction	30-Mar-20
316	Kushi Nagar	CHC Dudahi, Dudahi	Under Construction	30-Mar-20
317	Kushi Nagar	CHC Fazilnagar, Fazilnagar	Under Construction	30-Mar-20
318	Kushi Nagar	CHC Hata, Hata	Under Construction	30-Mar-20
319	Kushi Nagar	CHC Kaptanganj, Kaptanganj	Under Construction	30-Mar-20
320	Kushi Nagar	CHC Kasya, Kasya	Under Construction	30-Mar-20
321	Kushi Nagar	CHC Khadda, Khadda	Under Construction	30-Mar-20
322	Kushi Nagar	CHC Motichak, Motichak	Under Construction	30-Mar-20
323	Kushi Nagar	CHC Nebua Naurangia, Nebua Naurangia	Under Construction	30-Mar-20
324	Kushi Nagar	CHC Kubernath, Padrauna	Under Construction	30-Mar-20
325	Kushi Nagar	CHC Ramkola, Ramkola	Under Construction	30-Mar-20
326	Kushi Nagar	CHC Sukrauli, Sukrauli	Under Construction	30-Mar-20
327	Kushi Nagar	CHC Tamkuhi Raj, Tamkuhi Raj	Under Construction	30-Mar-20
328	Kushi Nagar	CHC Vishunpura, Vishunpura	Under Construction	30-Mar-20
329	Lakhimpur Khiri	CHC Phool behar	Under Construction	30-Mar-20

330	Lakhimpur Khiri	CHC Bakeganj, Bakeganj	Under Construction	30-Mar-20
331	Lakhimpur Khiri	CHC Behjam	Under Construction	30-Mar-20
332	Lakhimpur Khiri	CHC Bijua, Bijua	Under Construction	30-Mar-20
333	Lakhimpur Khiri	CHC Dhaurahara, Dhaurahara	Under Construction	30-Mar-20
334	Lakhimpur Khiri	CHC Khamaria, Ishanagar	Under Construction	30-Mar-20
335	Lakhimpur Khiri	CHC Gola, Kumbhi Gola	Under Construction	30-Mar-20
336	Lakhimpur Khiri	CHC Lakhimpur, Lakhimpur	Under Construction	30-Mar-20
337	Lakhimpur Khiri	CHC Mitauli, Mitauli	Under Construction	30-Mar-20
338	Lakhimpur Khiri	CHC Mohammdi, Mohammdi	Under Construction	30-Mar-20
339	Lakhimpur Khiri	CHC Nakaha, Nakaha	Under Construction	30-Mar-20
340	Lakhimpur Khiri	CHC Nighasan, Nighasan	Under Construction	30-Mar-20
341	Lakhimpur Khiri	CHC Palia, Palia	Under Construction	30-Mar-20
342	Lakhimpur Khiri	CHC Pasgawan, Pasgawan	Under Construction	30-Mar-20
343	Lakhimpur Khiri	CHC Ramiya Behar, Ramiya Behar	Under Construction	30-Mar-20
344	Lucknow	CHC Kakori, Kakori	Under Construction	30-Mar-20
345	Lucknow	CHC Sarojininagar, Sarojininagar	Under Construction	30-Mar-20
346	Lucknow	CHC Gudamba	Under Construction	30-Mar-20
347	MaharajGanj	CHC Brijmanganj, Brijmanganj	Under Construction	30-Mar-20
348	MaharajGanj	CHC Dhani, Dhani	Under Construction	30-Mar-20
349	MaharajGanj	CHC Ghughali, Ghughali	Under Construction	30-Mar-20
350	MaharajGanj	CHC Addabazar, Laxmipur	Under Construction	30-Mar-20
351	MaharajGanj	CHC Laxmipur, Laxmipur	Under Construction	30-Mar-20
352	MaharajGanj	CHC Maharajganj, Maharajganj	Under Construction	30-Mar-20

353	MaharajGanj	CHC Mithaura, Mithaura	Under Construction	30-Mar-20
354	MaharajGanj	CHC Nautanwa, Nautanwa	Under Construction	30-Mar-20
355	MaharajGanj	CHC Ratanpur, Nautanwa	Under Construction	30-Mar-20
356	MaharajGanj	CHC Nichlaul, Nichlaul	Under Construction	30-Mar-20
357	MaharajGanj	CHC Paniyara, Paniyara	Under Construction	30-Mar-20
358	MaharajGanj	CHC Partawal, Partawal	Under Construction	30-Mar-20
359	MaharajGanj	CHC Siswa, Siswa	Under Construction	30-Mar-20
360	Mahoba	CHC Kabrai, Kabrai	Under Construction	30-Mar-20
361	Mau	CHC Badrawan, Badrawan	Under Construction	30-Mar-20
362	Mau	CHC Fatehpur Mandawan, Fatehpur Mandawan	Under Construction	30-Mar-20
363	Mau	CHC Ghosi, Ghosi	Under Construction	30-Mar-20
364	Mau	CHC Jogapur, Ratanpura	Under Construction	30-Mar-20
365	Mirzapur	CHC Jamalpur, Jamalpur	Under Construction	30-Mar-20
366	Mirzapur	CHC Rajgarh, Rajgarh	Under Construction	30-Mar-20
367	Mirzapur	Chc Kachwan	Under Construction	30-Mar-20
368	Mirzapur	CHC Vidhyachal	Under Construction	30-Mar-20
369	Moradabad	CHC Bhagatpur Tanda, Bhagatpur Tanda	Under Construction	30-Mar-20
370	Moradabad	CHC Chhajlait, Chhajlait	Under Construction	30-Mar-20
371	Moradabad	CHC Dilari, Dilari	Under Construction	30-Mar-20
372	Moradabad	CHC Thakurdwara, Thakurdwara	Under Construction	30-Mar-20
373	Pratapgarh	CHC ARAULA, Patti	Under Construction	30-Mar-20
374	Pratapgarh	CHC GANDWARA, Sauwan Chandrika	Under Construction	30-Mar-20
375	Rae Bareli	CHC Amaba, Amaba	Under Construction	30-Mar-20
376	Rae Bareli	CHC Bachhrawan, Bachhrawan	Under Construction	30-Mar-20
377	Rae Bareli	CHC NASEERABAD, Chhatoh	Under Construction	30-Mar-20

378	Rae Bareli	CHC Dalmau, Dalmau	Under Construction	30-Mar-20
379	Rae Bareli	CHC Jagatpur, Jagatpur	Under Construction	30-Mar-20
380	Rae Bareli	CHC Khiro, Khiro	Under Construction	30-Mar-20
381	Rae Bareli	CHC KHAJURGAON, Lalganj	Under Construction	30-Mar-20
382	Rae Bareli	CHC Lalganj, Lalganj	Under Construction	30-Mar-20
383	Rae Bareli	CHC Maharajganj, Maharajganj	Under Construction	30-Mar-20
384	Rae Bareli	CHC BELABHELA, Rahi	Under Construction	30-Mar-20
385	Rae Bareli	CHC Salon, Salon	Under Construction	30-Mar-20
386	Rae Bareli	CHC Jatuatappa, Sataon	Under Construction	30-Mar-20
387	Rae Bareli	CHC Shivgarh, Shivgarh	Under Construction	30-Mar-20
388	Rae Bareli	CHC Unchahar, Unchahar	Under Construction	30-Mar-20
389	Rae Bareli	CHC Harchandpur	Under Construction	30-Mar-20
390	Rae Bareli	CHC Sareni	Under Construction	30-Mar-20
391	Rae Bareli	CHC Rohaniya	Under Construction	30-Mar-20
392	Rae Bareli	CHC Deeh	Under Construction	30-Mar-20
393	Rae Bareli	CHC Deenshah gaura	Under Construction	30-Mar-20
394	Saharanpur	CHC Sunehati Khadkhadi, Balua kheri	Under Construction	30-Mar-20
395	Saharanpur	CHC Deoband, Deoband	Under Construction	30-Mar-20
396	Saharanpur	CHC Gangoh, Gangoh	Under Construction	30-Mar-20
397	Saharanpur	CHC Harora, Puwarka	Under Construction	30-Mar-20
398	Saharanpur	CHC Puwarka, Puwarka	Under Construction	30-Mar-20
399	Saharanpur	CHC Chilkana, Sarsawan	Under Construction	30-Mar-20
400	Saharanpur	CHC sadhaule Kadim	Under Construction	30-Mar-20
401	Saharanpur	CHC Rankhandi	Under Construction	30-Mar-20
402	Saharanpur	CHC Jadhauda	Under Construction	30-Mar-20

403	Sambhal	CHC Sambhal, Sambhal	Under Construction	30-Mar-20
404	Sant Kabir Nagar	CHC Haisar Bazar	Under Construction	30-Mar-20
405	Sant Kabir Nagar	CHC Khalilabad, Khalilabad	Under Construction	30-Mar-20
406	Sant Kabir Nagar	CHC Mehdawal, Mehdawal	Under Construction	30-Mar-20
407	Sant Kabir Nagar	CHC Nathnagar, Nathnagar	Under Construction	30-Mar-20
408	Sant Kabir Nagar	CHC Santha, Santha	Under Construction	30-Mar-20
409	Sant Kabir Nagar	CHC Semariyawan, Semariyawan	Under Construction	30-Mar-20
410	Shahjahanpur	CHC Banda, Banda	Under Construction	30-Mar-20
411	Shahjahanpur	CHC Bhawalkhera, Bhawalkhera	Under Construction	30-Mar-20
412	Shahjahanpur	CHC Jaitpur, Jaitpur	Under Construction	30-Mar-20
413	Shahjahanpur	CHC Jalalabad, Jalalabad	Under Construction	30-Mar-20
414	Shahjahanpur	CHC Kalan, Kalan	Under Construction	30-Mar-20
415	Shahjahanpur	CHC Kanth, Kanth	Under Construction	30-Mar-20
416	Shahjahanpur	CHC Meeranpur Katra, Khudaganj Katra	Under Construction	30-Mar-20
417	Shahjahanpur	CHC Madnapur, Madnapur	Under Construction	30-Mar-20
418	Shahjahanpur	CHC Nigohi, Nigohi	Under Construction	30-Mar-20
419	Shahjahanpur	CHC Powayan, Powayan	Under Construction	30-Mar-20
420	Shahjahanpur	CHC Sindhauli, Sindhauli	Under Construction	30-Mar-20
421	Shahjahanpur	CHC Tilhar, Tilhar	Under Construction	30-Mar-20
422	Shahjahanpur	CHC Jariyanpur	Under Construction	30-Mar-20
423	Shahjahanpur	CHC AlhaGanj	Under Construction	30-Mar-20
424	Shrawasti	CHC Gilaula, Gilaula	Under Construction	30-Mar-20
425	Shrawasti	CHC Bhangha, Hariharpur Rani	Under Construction	30-Mar-20
426	Shrawasti	CHC Bhinga, Hariharpur Rani	Under Construction	30-Mar-20

427	Shrawasti	CHC Ikauna, Ikauna	Under Construction	30-Mar-20
428	Shrawasti	CHC Malhipur, Jamunaha	Under Construction	30-Mar-20
429	Shrawasti	CHC Sirsiya, Sirsiya	Under Construction	30-Mar-20
430	Siddharth Nagar	CHC Mithwal, Tilauli	Under Construction	30-Mar-20
431	Siddharth Nagar	CHC Birdpur	Under Construction	30-Mar-20
432	Siddharth Nagar	CHC Jogia	Under Construction	30-Mar-20
433	Siddharth Nagar	CHC Lotan	Under Construction	30-Mar-20
434	Siddharth Nagar	CHC Latera	Under Construction	30-Mar-20
435	Siddharth Nagar	CHC Shohratgarh, Shohratgarh	Under Construction	30-Mar-20
436	Siddharth Nagar	CHC Uskabazar, Uskabazar	Under Construction	30-Mar-20
437	Sitapur	CHC aliya, Ailiya	Under Construction	30-Mar-20
438	Sitapur	CHC Behta, Behta	Under Construction	30-Mar-20
439	Sitapur	CHC BISWAN, Biswan	Under Construction	30-Mar-20
440	Sitapur	CHC Gondlamau, Godlamau	Under Construction	30-Mar-20
441	Sitapur	CHC HARGAON, Hargaon	Under Construction	30-Mar-20
442	Sitapur	CHC KASMANDA, Kasmanda	Under Construction	30-Mar-20
443	Sitapur	CHC KHAIRABAD, Kherabad	Under Construction	30-Mar-20
444	Sitapur	CHC LAHARPUR, Laharpur	Under Construction	30-Mar-20
445	Sitapur	CHC MAHMUDABAD, Mahmudabad	Under Construction	30-Mar-20
446	Sitapur	CHC MAHOLI, Maholi	Under Construction	30-Mar-20
447	Sitapur	CHC MISHRIKH, Misrikh	Under Construction	30-Mar-20
448	Sitapur	CHC Parsendi, Parsendi	Under Construction	30-Mar-20
449	Sitapur	CHC PISAWAN, Pisawan	Under Construction	30-Mar-20
450	Sitapur	CHC Reusa, Reosa	Under Construction	30-Mar-20

451	Sitapur	CHC MACHREHTA	Under Construction	30-Mar-20
452	Sitapur	CHC Sanda, Sakaran	Under Construction	30-Mar-20
453	Sitapur	CHC Sidhauri, Sidhauri	Under Construction	30-Mar-20
454	Sitapur	Chc Pehla	Under Construction	30-Mar-20
455	Sitapur	CHC Rampur Mathura	Under Construction	30-Mar-20
456	Sitapur	CHC Neemsar	Under Construction	30-Mar-20
457	Sonbhadra	CHC Babhani, Babhani	Under Construction	30-Mar-20
458	Unnao	CHC Bichhiya	Under Construction	30-Mar-20
459	Unnao	CHC auras	Under Construction	30-Mar-20
460	Unnao	CHC Hasanganj, Hasanganj	Under Construction	30-Mar-20
461	Unnao	CHC Lakhanpur, Hasanganj	Under Construction	30-Mar-20
462	Unnao	CHC maurawan, Hilauli	Under Construction	30-Mar-20
463	Unnao	CHC Miyaganj, Miyaganj	Under Construction	30-Mar-20
464	Unnao	CHC Nawabganj, Nawabganj	Under Construction	30-Mar-20
465	Unnao	CHC Safipur, Safipur	Under Construction	30-Mar-20
466	Unnao	CHC Patan, Sumerpur	Under Construction	30-Mar-20

Annexure 7

OFFICE OF THE PROJECT MANAGER, C&DS (E/M), NALKOOP WING UNIT-II, U.P. JAL NIGAM, LUCKNOW.

Progress Report for Installation of 41 nos. ETP Plants at Various District of Uttar Pradesh										
S. No.	Name of District & Hospital with Capacity	Date of application to CMS for approval of layout plan & site Clearance	Date of possession of site and approval of layout plan	Date of starting of drainage and other work	Date of completion of drainage & Collection Chamber/ Equalization tank work.	Date of Installation Modular E.T.P	Date of Commissioning of modular E.T.P	Performance Parameters During Trial run Period	Date of Handing over of E.T.P	Comments
1	2	3	4	5	6	7	8	9	10	11
1	60 kld ETP at P L Sharma District Male Hospital, Meerut.	Site Clearance on 23/01/2020	Approved	Civil work Complete						Civil Work Completed
2	30 kld ETP at P L Sharma District Male Hospital, Meerut.	Site Clearance on 23/01/2021	Approved	Civil work Complete						Civil Work Completed
3	40 KLD ETP at M.M.G. District Hospital, Ghaziabad.	Site Clearance on 23/01/2022	Approved	Completed	Completed	Completed	Work in progress	-	-	work in progress
4	35 KLD ETP at Pt. Deen Dayal Upadhaya Hospital, Aligarh	Site Clearance on 23/01/2023	Approved	Work will start from next week						work will begin from next week
5	40 KLD ETP at District Combine Hospital, G.B.Nagar									Issue Regarding Shifting of Hospital.

6	35 KLD ETP at District Male Hospital, Agra.	Site Clearance on 31/01/2020	Approved	Work will start from next week						work will begin from next week
7	40 KLD ETP at District Female Hospital, Agra.									Issue Regarding Shifting of Hospital.
8	30 KLD ETP at District Combine Hospital, Vrindavan, Mathura	Site Clearance on 31/01/2020	Approved	Work will start from next week						work will begin from next week
9	60 KLD ETP at S.B.D. Hospital, Saharapur.	Site Clearance on 4/02/2020	Approved	Complete	Work in Progress	Work in Progress				work in progress
10	60 KLD ETP at District Female Hospital, Saharapur.	Site Clearance on 4/02/2020								Location for ETP not cleared
11	35 KLD ETP at District Male Hospital, Rampur.	Site Clearance on 6/02/2020								Location for ETP not cleared
12	40 kld ETP at Pt. Deen Dayal Upadhyay District Male Hospital, Moradabad.	Site Clearance on 6/02/2020	Approved	Civil work will start from next week						work in progress
13	30 KLD ETP at District Female Hospital, Muzafarnagar	Site Clearance on 4/02/2020	Approved	Civil Work will start from next week						start work
14	40 KLD ETP at District Male Hospital, Badaun.	Site Clearance on 10/02/2020	Approved							Funds demanded from NHM, GOI
15	60 KLD ETP at Maharana Pratap Combine District Hospital, Bareilly.	Site Clearance on 7/02/2020	Approved	Civil work will start from next week						work shall begin from next week

16	Allahabad& 35 KLD ETP at District Female Hospital, Allahabad.	Site Clearance on 27-01-2020	Approved	Civil work will start from next week						work shall begin from next week
17	Allahabad& 40 KLD ETP at T.P.Sapru Hospital, Allahabad.	Site Clearance on 24-01-2020	Approved	Civil work will start from next week						work shall begin from next week
18	60 KLD ETP at Shri Shiv Prasad Gupt Divisional District Hospital, Varanasi									ETP already installed
19	Jaunpur&35 KLD ETP at Amar Saheed Umanath Singh District Hospital,Jaunpur	Site Clearance on 29-01-2020	Approved	Civil work will start from next week						work shall begin from next week
20	Sultanpur&35 kld ETP at District Male Hospital, Sultanpur	Site Clearance on 31-01-2020	Approved	Civil work will start from next week						work shall begin from next week
21	Faizabad,&30 kld ETP at Sri Ram Hospital, Ayodhya, Faizabad.	Site Clearance on 31-01-2020	Approved	Civil work will start from next week						work shall begin from next week
22	Kushinagar ,35 KLD ETP at District Combined Hospital,Kushinagar	Site Cleared								Funds demanded from NHM, GOI
23	Gorakhpur, 60 KLD ETP at District Hospital,Gorakhpur.	Site Cleared	approved	Civil Work will start from next week						work shall begin from next week
24	Azamgarh,30 KLD ETP at District Female Hospital ,Azamgarh.	Site Cleared	approved	Civil Work will start from next						work shall begin from next week.

				week						
25	Ambedkar,30 KLD ETP at District Combined Hospital,Ambedkar Nagar.	Site Cleared								Funds demanded from NHM, GOI
26	Balrampur Hospital E.T.P. 100 KLD	Site clearance awaited	-	-	-	-	-	-	-	Permission Awaited
27	Dr.Shyama Prasad Mukherji Hospital, E.T.P.60 KLD .	Site Cleared								Work to be started in 2-3 days
28	Lok Bandhu Raj Narayan Combined Hospital.E.T.P, 35 KLD.	Site Cleared								civil work in final stage
29	Veerangna Avanti bai Female Hospital E.T.P.35KLD.	Site clearance awaited								Permission Awaited
30	Rani luxmi bai Combined Hospital E.T.P. 35 K.L.D.	Site Clearance Awaited								civil work in progress
31	Veerangna Jhalkaari Bai Hospital E.T.P. 30 KLD.	Site Clearance Awaited								Permission Awaited
32	Uma sankar Dixit Female Hospital unnao.E.T.P.30 KLD.	Site Clearance Awaited								Permission awaited
33	District Hospital Jhansi 40 KLD	Site Clearance Awaited								Permission awaited
34	Ursula Horsman Memorial Hospital , Kanpur 60 KLD	Site Clearance Awaited								Permission awaited

35	AHM Dufferin Female Hospital, Kanpur 40 KLD	Site Clearance Awaited								Permission awaited
36	Disrtict Combind Hospital, Kannauj 30 KLD	Site Clearance Awaited								Permission awaited
37	Diwan Satrugan Singh Combind Hospital, Hamirpur, 30 KLD	Site Clearance Awaited								Permission awaited
38	Dr. B.R. Ambedkar Combined Hospital, Etawah, 35 KLD	Site Clearance Awaited								Permission awaited
39	District Male Hospital, Mainpuri 30 KLD	Site Clearance Awaited								Permission awaited
40	District Female Hospital, Raibareilly, 35 KLD	Site Clearance Awaited								Permission awaited
41	District Male Hospital, Banda 35 KLD									Funds demanded from NHM, GOI

Note: C&DS (E/M) has not received any fund for this work from Health Department, U.P. Govt. Process of Fund allocation is under progress.

Annexure 8

Details of Inspection of Private Health Care Facilities by CMOs in the year 2019

S.No.	District	Total No. of HCF	No.of Inspected HCF	Notice issued for Non-compliance of BMW Rules
1	Agra	494	76	76
2	Mainpuri	38	23	
3	Mathura	195	2	
4	Firozabad	151	8	
5	Aligarh	530	76	4
6	Etah	74	74	
7	Kasganj	54	10	
8	Hathras	103	103	
9	Fatehpur			
10	Allahabad	475	36	
11	Pratapgarh	40	34	12
12	Kaushambi	125	43	
13	Bareilly		20	
14	Shahjahanpur	54	23	0
15	Budaun	65	15	
16	Pilibhit	70	70	4
17	Jalaun		27	
18	Jhansi		113	
19	Lalitpur			
20	Chitrakoot	21	6	6
21	Hamirpur	11	10	0
22	Mahoba		43	
23	Banda		45	
24	Faizabad		30	
25	Amethi		34	
26	Sultanpur			
27	Ambedkarnagar			
28	Barabanki			
29	Gonda		0	
30	Bahraich			
31	Shrawasti	27	4	1
32	Balrampur		56	
33	Azamgarh	406	52	4
34	Ballia		1	

35	Mau		8	
36	Gorakhpur	596	316	127
37	Deoria	30	10	
38	Kushinagar	194	164	100
39	Maharaj Ganj	65	2	2
40	Basti			
41	Sidharthnagar			
42	Sant Kabir Nagar		85	
43	Kanpur Nagar	432	75	
44	Kanpur Dehat		1	
45	Kannauj	22	12	
46	Etawah		28	
47	Auraiya	117	117	17
48	Farrukhabad	171	13	2
49	Lucknow	968	56	10
50	Kheri	260	198	115
51	Hardoi		20	
52	Rai Bareli		58	
53	Sitapur			
54	Unnao			
55	Meerut	934	49	8
56	Ghaziabad	256	49	
57	GB Nagar	387	56	11
58	Baghpat		44	
59	Buland Shahar		202	
60	Hapur	70	70	
61	Shamli		3	
62	Muzaffar Nagar		56	25
63	Saharanpur		80	
64	Moradabad	508	28	12
65	Bijnor	162	15	
66	Rampur		9	
67	J P Nagar	245	22	8
68	Sambhal		115	0
69	Mirzapur		129	
70	Sonbhadra			
71	Bhadohi			
72	Varanasi		10	
73	Chandauli	272	12	
74	Ghazipur		26	
75	Jaunpur	170	90	63
	Total	8792	3262	607

MINUTES OF MEETING OF OVERSIGHT COMMITTEE (CONSTITUTED BY THE HON'BLE NGT) HELD ON 06.12.2019 AT 11-45 A.M WITH REGARD TO BIO-MEDICAL SOLID WASTE MANAGEMENT IN LUCKNOW.

VENUE: OFFICE OF THE OVERSIGHT COMMITTEE, PREMISES OF DIRECTORATE ENVIRONMENT, VINEET KHAND, GOMTI NAGAR, LUCKNOW.

Present: Hon'ble Mr Justice S.K.Singh, Chairman
Dr Anup Chandra Pandey, Member

Meeting was attended by:

1. Ms Hekali Zhimomi, Secretary, Medical Health, 9161660635
2. Dr Shipra Pandey, ADEM, 8853002554, ademuphssp@gmail.com
3. Shri Mayank Dubey, Consultant-EM DGMH, 8858009154, dmayank92@gmail.com
4. Dr B.B.Awasthi, UP Pollution Control Board (UPPCB)
5. Shri C.B.Verma, Environmental Engineer, UPPCB, 7839891462

Meeting was held as scheduled. Points relating to management of Bio-Medical Waste in the State of UP were discussed.

Followings are the major things that have emerged from discussion:

1. There are 174 District Hospitals, 853 CHCs, 3621 PHCs and 592 UPHCs across the State and none of them has ETP. Provision for 41 ETPs in district level Government Hospitals is in process. These ETPs are expected to be made available this year. For rest of the Hospitals, funds have not been made available by the Government.
2. There are 5240 Health Care Facilities, out of which only 4058 have been given authorisation by the UPPCB. All of them are functional.
3. There are 14434 private Health Care Facilities too, out of which 10827 have been given authorisation. Neither the Health Department of the State nor

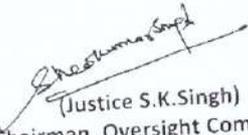
the UPPCB has taken enforcement measures to register and give authorisation to unauthorised Health Care Facilities.

4. During the meeting, it was brought to our notice by the Secretary, Medical Health that a large number of occupiers or operators are handling bio-medical waste without proper authorisation, whereas Rule 10 of Bio-Medical Waste Management Rules, 2016 provides that every occupier or operator handling bio-medical waste irrespective of the quantity shall make an application in Form II to the prescribed authority i.e. State Pollution Control Board and Pollution Control Committee, as the case may be, for grant of authorisation and the prescribed authority shall grant the provisional authorisation in Form III and the validity of such authorisation for bedded health care facility and operator of a common facility shall be synchronised with the validity of the consents. Sub rule (1) of Rule 10 (supra) provides that the authorisation shall be one time for non-bedded occupiers and the authorisation in such cases shall be deemed to have been granted if not objected by the prescribed authority within a period of ninety days from the date of receipt of duly completed application along with such necessary documents. The prescribed authority for implementation of the provisions of these Rules is the UP Pollution Control Board, as provided in Rule 9.
5. The UPPCB is directed to submit a report as to how many occupiers or operators are present are handling BMW without proper authorisation and what action is being taken against them.
6. The State Government or the UPPCB, as the case may be, shall give authorisation to remaining Government and private Health Care Facilities within a time-frame.
7. Nodal officers have been designated in each district as well as in Health Care Facilities to ensure proper implementation of the Bio-Medical Waste Management Rules.

8. Bio-Medical Waste Committees have been constituted in each Health Care Facility apart from District Monitoring Committees, constituted in each district. Meetings of District Monitoring Committees have not been held.
9. Total bio-medical waste generated in all over the State is 46.4 tonnes per day. There are 18 Common Bio-Medical Waste Treatment Facilities having capacity of 54.4 tonnes per day to cover all Health Care Facilities. Out of these, 3 have been closed by the UPPCB and 15 are functional.
10. BMW Collection Sheds are not there in Government Hospitals of all the districts. The exact figure of these Centres has not been provided.
11. According to the representatives of UPPCB, the unauthorised Health Care Facilities have been issued show cause notices and environmental compensation has been imposed against 103 Health Care Facilities and 6 Common Bio-Medical Waste Treatment Facilities and that prosecution has been launched by the Board against defaulter 5 Health Care Facilities and 3 Common Bio-Medical Waste Treatment Facilities.
12. As per sub rule (1) of Rule 10 (supra), the authorisation shall be deemed to have been granted if not objected by the prescribed authority within a period of ninety days from the date of receipt of duly completed application along with such necessary documents. The UPPCB shall indicate within four days the number of application pending authorisation for more than 90 days.

(Action: Principal Secretary, Medical and Health Department,
Government of UP and Member Secretary, UP Pollution
Control Board.)


(Dr Anup Chandra Pandey)
Member, Oversight Committee


(Justice S.K. Singh)
Chairman, Oversight Committee

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW NGT
HELD ON 22.05.2020 AT 11-00 A.M (ORGANISED WITH THE HELP OF NIC)
THROUGH VIDEO-CONFERENCING**

**Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member**

Other dignitaries present:

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary, UPPCB
3. Dr. Shipra Pandey, Nodal Officer, Health Department,
4. Shri R.K. Singh, Director, CPCB, Lucknow
5. Ms Youthika, CPCB official from Delhi

Meeting was held as scheduled.

Various issues arising out of order dated 23.03.2020 passed by Hon'ble NGT in **OA No. 72 of 2020** in re: *Scientific Disposal of Bio-Medical Waste arising out of COVID-19 treatment – Compliance of BMW Rules, 2016 and Standard Operating Procedure (SOP) issued by CPCB regarding MBW COVID-19 waste* considered. Decisions taken by the Committee in the matter are detailed hereinunder:

Sl No	Issues/points of discussion	Decision taken by the Committee
1	Status of Special Health Care Facilities. Number of Isolation Wards, Laboratories Sample Collection Centres, Quarantine Wards, Quarantine Homes etc.	Nodal Officer, Health informed that so far there are 78 L1 HCFs, 69 L2 HCFs and 19 L3 HCFs, Data of L1, L2 and L3 facilities are available with the Health Department, but there is no Data available about quarantine homes. The Data of quarantine homes and isolation wards, etc are available with the UPPCB. Member Secretary, UPPCB informed that they are getting information about quarantine homes and isolation wards from their ROs of different districts regularly and they are sending it to CPCB daily. He was directed to compile the Data of quarantine homes, which is available with him alongwith the hospital data available with Health Department and

		<p>send it regularly.</p> <p>Nodal Officer, Health was directed to send the hospital data to CPCB regularly.</p>
2	<p>Inventorization of generated Covid-19 biomedical waste by HCFs/ Isolation Wards/ Laboratories/ Sample collection centre/Quarantine camp/Quarantine homes/ULBs/CBWTF.</p>	<p>The Nodal Officer, Health Department informed that they have inventory of L1, L2, L3 facilities, Isolation wards but they do not have any information about the inventory of generated bio-medical waste from Sample collection centers, quarantine homes, and quarantine camps.</p> <p>The Member Secretary, UPPCB informed that they are gathering information from the Regional Centers and after compiling the information, they submit the report to CPCB regularly.</p> <p>Nodal Officer, Health was directed to regularly send the Data of L1, L2 and L3 facilities bio-medical waste generation to CPCB so that it may be included in the compiled report. A copy of the compiled report be sent to this Committee also regularly.</p> <p>Member Secretary, UPPCB reported that the State has enough capacity to handle Covid-19 waste. The total Covid waste generation from isolation wards in the State is 5.5 MT/day to 6 MT/day. The State has the processing facility of about 52.5MT/day and they are incinerating/disposing of all Covid-19 waste generated on day-to-day basis.</p> <p>It is also informed by Member Secretary that they have constituted an Emergency Response System. If the waste generated from isolation wards exceeds the normal limit, they will use the Hazardous Waste Incinerator situated at Kanpur having capacity of 62 MT/day.</p>
3	<p>Methodology for treatment of Covid-19 patents.</p>	<p>It was informed that steps have been taken to isolate the Covid-19 patents. It is also ensured that the health workers are insulated from contacting Covid-19 infection. A Three layer system, i.e. L-1, L-2 and L-3 is provided for treatment of Covid-19 patents according to the severity of the infection, age and other medical</p>

		factors. Directions have been issued for preparation of one lac beds within the State for treatment of Covid-19 patients also keeping in view the influx of migrant labourers.
4	Authorization of Healthcare facilities under the BMW Rules for disposal of bio medical waste.	Nodal Officer, Health informed that there are 23,892 HCFs in the State, out of which only 20,927 HCFs have been granted authorization by the UPPCB. Member Secretary, UPPCB informed that at present, no case of authorization is pending and all facilities, which have applied for authorization online, have been given such authorization. The HCFs not having authorization have been issued notices and environment compensation has been imposed against 103 HCFs and 6 CBWTFs by UPPCB. Prosecution against defaulter 5 HCFs and 3 CBWTFs has been launched. Further, it was also submitted that the authorization procedure has now been connected with Nivesh Mitra portal.
5	Status of STPs/ETPs in Medical Colleges and hospitals etc.	Member Secretary, UPPCB informed that in some Medical Colleges/Hospitals, STP/ETP have not been installed as yet. He further informed that the Health Department of the State is, however, very proactive in this regard and has prepared action plan to establish STPs/ETPs in every hospital in time bound manner. Inspection of STPs/ETPs in Government hospitals is being made regularly. The MS, UPPCB had mentioned that they will submit the compliance status of all the STP/ETP.
6	Inspection of duties of CBWTFs	UPPCB was directed to conduct inspection of all the CBWTFs by ROs as per CPCB guidelines for COVID waste management and submit report within a week. The Member Secretary mentioned that they are inspecting all the CBWTFs regularly and will submit the details.
7	Disposal of dead bodies of Covid-19	Secretary, Urban Development informed the Committee about the system adopted for disposal of

	patients.	dead bodies of Covid-19 patients. He informed that the process is in consonance with ICMR guidelines.
8	Compliance status of ULBs with regard to PPEs	<p>Secretary, Urban Department informed that they are conducting regular meetings through video-conferencing with Nagar Ayukts, Nagar Palikas and large ULBs regarding availability of PPE kits for sanitary workers, Health check of sanitary workers and availability of sanitizer.</p> <p>Secretary, Urban Development informed that Nodal Officers in all districts have been directed to ensure availability of PPEs to all police, health workers and Safai Karmacharis. It is also informed that the standard of the PPEs in use is as per the guidelines issued by ICMR. Health check-up of all the sanitary workers is being carried out regularly. They are provided with hands-washing facilities. Vehicles are being sanitized by using hypochlorite solution. Till date, no case of any sanitary worker getting affected by COVID-19 is reported.</p>
9	Training and capacity building of officials of health Department and SPCBs, healthcare works in HCFs associated in management of Covid-19 Biomedical waste.	The Committee was informed that proper training as per guidelines of CPCB has been given to all Chief Medical Officers and other stakeholders through video conferencing. The Committee wanted to know the procedure adopted for imparting training to CMS of Hospitals and Principals of Medical Colleges and other health workers. The Nodal Officer, Health Department informed that they have conducted the training for ACMOs and other official associated with covid-19 waste management. It was also informed that the Health Department had not conducted training for CMs and Medical college staff as yet. The Health Department is directed to submit report to the Committee with regard to training and capacity building programmes for CMOs, ACMOs, Principals of Medical Colleges and Private Doctors.
10	Methodology of sanitization	Secretary, Urban Development informed that they are regularly conducting sanitization work in urban areas. Urban Local bodies are not dealing with the BMW. So

		<p>the waste from the hospital is segregated by the hospitals itself under the headship of the Health Department. The segregated waste is then transferred to the treatment units.</p> <p>The segregation and treatment of the solid waste is under the authority of the ULBs. It was informed that yellow bags have been distributed in all the containment zones. Collection of the waste is done. If any BMW is received, it is handed over to the BMW facilities to dispose it, otherwise the waste is collected and disposed as domestic waste.</p>
11	Status of the trainings of the quarantine home official, isolation camps and at the laboratories	To manage the waste inside the Lab, Quarantine homes and isolation wards, training is being provided by the Health Department. Outside these areas, the process of environmental sanitization is done by the urban local bodies
12	Status of the meeting of CS with the Urban development department, Health department, irrigation department and public health department.	A meeting has been conducted at Principal Secretary level. Meetings at the Commissioner level and DM level have also been held. It was directed that this may be included as an agenda item for review during weekly meetings of Chief Secretary as well.
13	As per a news item recently it was mentioned that in Gonda, used masks were found freely lying in hospital treating Covid-19 cases, which would be hazardous for public safety.	It was directed that RO concerned may conduct an inspection at Gonda and ensure that no recurrence of such cases takes place in future.
14	CPCB regarding the registration of the waste generating	As per the NGT order, a mobile app and software has been developed. The mobile app has three components for registration of:

	units	<p>1. Generators, 2. Transporters, 3. Treatment facilities</p> <p>It was mentioned that the data of the treatment facilities is available with the CPCB but the information of the waste generation i.e the sources from where waste is being generated is not available. It was directed that the SPCBs may coordinate with district level monitoring committees and get all the utilities regarding COVID-19 registered on this app.</p>
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Sd/-
(Dr Anup Chandra Pandey)
Member, Oversight Committee

Sd/-
(Justice SVS Rathore)
Chairman, Oversight Committee

May 22, 2020

Meeting No. 43

MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW HELD ON 24.07.2020 AT 11-00 AM (ORGANISED WITH THE HELP OF NIC) IN O.A. No. 710/2017 IN RE: SHAILESH SINGH VS SHEELA HOSPITAL AND TRAUMA CENTRE, SHAHJAHANPUR AND OTHERS AND O.A. NO. 72/2020 IN RE: SCIENTIFIC DISPOSAL OF BIO-MEDICAL WASTE ARISING OUT OF COVID-19 TREATMENT-COMPLIANCE OF BMW RULES, 2016

THROUGH VIDEO-CONFERENCING

Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member.

Other dignitaries present:

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary, UPPCB
3. Shri S K Srivastava, Director, Disease Control, Animal Husbandry
4. Dr Shipra Pandey, Nodal Officer, Health Department
5. Shri Avdhesh Tripathi, Scientist C, CPCB Lucknow
6. Dr. N C Prajapati, Medical Education

This Oversight Committee reviewed the progress of the Bio-Medical Waste Management and Covid-19 Waste Management in the light of Hon'ble NGT orders dated 27.07.2020 passed in **OA No. 710 of 2017** in re: *Shailesh Singh vs. Sheela Hospital and Trauma Centre, Shahjahanpur and Ors.* and **OA No. 72 of 2020** in re: *Scientific Disposal of Bio-Medical Waste arising out of Covid-19 treatment-Compliance of BMW Rules, 2016.*

Salient Points mentioned by Hon NGT in order dated 20.07.2020 in OA No. 710 of 2017.

Hon'ble NGT in its order had mentioned that the veterinary hospitals, animal houses and AYUSH hospitals were not implementing the BMW Rules, 2016.

1. In veterinary hospitals, the following discrepancies were observed:
 - (i) Majority of Veterinary Hospitals have not obtained authorization.
 - (ii) Veterinary Hospitals are not registered with the Common Bio-medical Waste Treatment Facilities (CBWTFs)
 - (iii) There is no segregation of waste at source through separate colour-coded collection bins
 - (iv) There is no record of waste generation, collection, transportation, treatment and disposal, etc.
2. Even in other Health Care Facilities (HCFs), there are a lot of discrepancies in authorisation. The State should expedite the process.
3. Regarding installation of Online Continuous Emission Monitoring Systems (OCEMS), some of the CBWTFs are yet to connect with CPCB server.
4. District Environment plans have not been prepared, so compliance of the Bio-medical Waste Management by District Planning Committees is not taking place.

Salient Points mentioned by Hon NGT in order dated 20.07.2020 in OA No. 72 of 2020.

- (i) Adequate facilities (like incinerators) are not available. The States should focus on implementation of distinct colour guidelines for the waste bins, effective monitoring mechanism, information collection from handlers of waste through electronic manifest system, online reporting by the State PCBs/PCCs on daily basis by developing necessary software, creating awareness by special awareness programmes, organizing trainings in concerned Local Bodies, Health Departments, etc. and, providing workers handling COVID-19 waste with adequate protective gears.
- (ii) A number of HCFs are functioning without authorisation.
- (iii) Implementation of Barcode system is limited.
- (iv) There is a need for augmentation of incineration/disposal capacity for meeting the contingency of any sudden spike in generation of biomedical waste.
- (v) Capacity verification in specific areas or cities has to be examined for adequacy.
- (vi) Awareness and training to waste handlers have to be increased.
- (vii) Preparation for model plans for villages has to be done.
- (viii) Usage of COVID-19 biomedical waste tracking app has to be ensured.
- (ix) There is improper segregation of waste from COVID-19 isolation wards, quarantine centres and quarantine homes.

- (x) Lifting of general solid waste with biomedical waste should be strictly prohibited.

It has been observed that non-segregation of waste results in incineration of contaminated plastics, which generates poisonous fumes, so the entire waste should be collected in red bags for sterilisation and recycling.

- (xi) ULBs to ensure regular collection of solid waste and biomedical waste from isolation wards, home quarantine centres and home care units.

In the light of above observations, Hon NGT directed that segregation of COVID-19 waste from general waste is a must. It should be monitored by the Chief Secretaries, State PCBs and Health Departments in the States. Where waste is not going to CBWTF incinerators, deep burial systems may be properly maintained as per protocols.

Nodal Officer, Health Department, Dr. Shipra Pandey mentioned that most of the HCFs have got authorisations and they are pursuing the left over cases. She mentioned that the data is being compiled on a regular basis and being sent to UPPCB on a regular basis. She mentioned that she is not getting data from Animal Husbandry department and AYUSH department. She also mentioned that progress of construction of ETPs and STPs in medical colleges is not very good and the Jal Nigam, which is the nodal agency, should be directed to expedite the construction activities. Secretary, Urban Development (Shri Anurag Yadav) mentioned that he would direct Jal Nigam to expedite the process.

So far as implementation of barcoding is concerned, Dr. Shipra Pandey has informed that the tender has been floated and evaluation work is in process. She mentioned that the Health Department is providing PPEs kits to all workers/staffs associated with COVID-19 waste management. The PPEs are being supplied by UP Medical Supply Corporation.

Dr. Shipra Pandey also mentioned that the staff which was working in Environment Cell in the Medical Directorate for biomedical waste management and was compiling the COVID-19 data is not getting salary/honorarium for the last about 12 months, due to which now she is facing problems in getting this compilation work done. The Oversight Committee directed Principal Secretary, Health to sort out this issue at the earliest.

Director, Animal Husbandry Shri S K Srivastava mentioned that they have 2202 veterinary hospitals and 2650 veterinary dispensaries. They have already issued instructions to all the district animal husbandry officers to ensure compliance of BMW Rules. It was told to him that the information is not coming from his department. He should get all the BMW Rules implemented and send the report regularly to UPPCB and Health Department. He was directed to coordinate with Dr. Shipra Pandey Nodal officer, Health Department.

Nodal Officer, Medical Education Dr. N C Prajapati mentioned that there are 28 private medical colleges in the State. He also mentioned that they have implemented BMWM system everywhere in the medical colleges and he is coordinating with the Health Department (Dr. Shipra Pandey) regularly and giving

daily information to her. They have already organised training programs for all the medical and paramedical staff. They have conducted training programs in 52 medical colleges (Government and private) regarding the collection, transportation and management of BMW as per the BMW Rules, 2016. They were directed to organise further training programme to all the Government and private medical colleges' medical staff and paramedical staff, ambulance drivers and other health care staff.

Member Secretary, UPPCB Shri Ashish Tiwari mentioned that the authorisation position of HCFs is 86%, which is very good. The speed has increased ever since they have directed that all authorisation applications should be put on their Nivesh Mitra portal. He mentioned that all the CBWTFs are linked to OECMS and are being monitored on a daily basis. So far as barcoding is concerned, he mentioned that barcoding is not taking place because different departments are creating their own software which at times is not very compatible. It was corroborated by Health and Medical Education Departments, where Health Department mentioned that they have created their own system. However, Medical Education is trying to work out their own system. It was decided that the CPCB may be requested through NGT to develop a Pan India Software for barcoding of the waste and in the meantime, the Health Department may be asked to develop a PAN UP Software to be shared by other departments.

Member Secretary, UPPCB mentioned that presently they have 239 Isolation Wards, 152 sample collection centres and 72 testing labs, total 473 such facilities for COVID-19, out of which only 81 have been registered. The registration needs to be increased. He mentioned that COVID-19 App is successfully working in Uttar Pradesh. He mentioned that while at the destination data is being uploaded regularly, source uploading is also a must.

He also mentioned that on 21 July, new CPCB guidelines have come for COVID-19 waste management which has already been circulated to all the departments. In that, it has been mentioned that COVID-19 waste including all kind of non-blood waste should be put in the red bag and sent after disinfecting to the solid waste management operator for recycling and disposal. In no case, this should go for incineration.

It was mentioned that registration of home quarantine cases on COVID-19 App should be encouraged for registration as well. The Municipal Commissioner, Ghaziabad has placed a dedicated vehicle for collection of COVID-19 waste from home quarantine patients.

No representative from AYUSH department came to attend the meeting. It was directed that in spite of number opportunities, the AYUSH department has neither come to the meeting nor is sending any COVID-19 relating data, which is a serious thing. Additional Chief Secretary, AYUSH may be invited in the next meeting to explain the details.

Secretary Urban Development, Shri Anurag Yadav mentioned they are holding regular COVID-19 related meetings in all the 17 Nagar Nigams. He stated that they are developing home quarantine SOPs. On the pattern of Ghaziabad, they are planning to earmark dedicated vehicles for collection of COVID-19 waste from home quarantine patients.

Sd/-
(Dr Anup Chandra Pandey)
Member, Oversight Committee

Sd/-
(Justice SVS Rathore)
Chairman, Oversight Committee

July 24, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.

Annexure 12

तार : पर्यावरण

GRAM : PARYAVARAN



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ
UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय
Regional Office

सन्दर्भ सं०

Ref. No. 2854/6/F-161/20

दिनांक 02/3/20

Dated :20

सेवा में,

निजी सचिव माननीय सदस्य,
एन0जी0टी0 ओवर साइट कमेटी,
पर्यावरण निदेशालय,
विनीत खण्ड-1,
गोमती नगर, लखनऊ

विषय: बायो मेडिकल वेस्ट निस्तारण के सम्बन्ध में

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या-21/एन0जी0टी0/एमईएन/2020 दिनांक 13/02/2020 एवं बोर्ड मुख्यालय के पत्र संख्या-एच 28267/सी-5/पीपीएस/सा0-479-ए/2020 दिनांक 27/02/2020 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अद्यतत कराना है कि उक्त दोनो हास्पिटलों नै0 किंग जार्ज मेडिकल यूनिवर्सिटी एवं नै0 संजय गंधी पोस्ट ग्रेजुएट इंस्टीट्यूट आफ मेडिकल साइंसेज, लखनऊ का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक 14/02/2020 एवं 15/02/2020 को किया गया है। निरीक्षण आख्या मूल रूप में संलग्न कर आपको अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

(डा० रमि करन)
क्षेत्रीय अधिकारी

प्रतिलिपि:—मुख्य पर्यावरण अधिकारी वृत्त-5 लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

Inspection report on Management of Bio-Medical Waste

In compliance of Hon'ble oversight committee (NGT) order dated 13.02.2020, The Authorized officer's of UPPCB, Regional office, Lucknow has inspected following 02 medical institute at Lucknow on dated 14.02.2020 and 15.02.2020.

Medical Institutes:

- A. Sanjay Gandhi Postgraduate Institute of Medical Sciences (SGPGIMS), Lucknow, Uttar Pradesh, (India) -226018
- B. King George's Medical University, Shah Mina Road, Chowk, Lucknow, Uttar Pradesh 226003

The details observation and recommendation of each institute is as below:

A. Sanjay Gandhi Postgraduate Institute of Medical Sciences (SGPGIMS), Lucknow, Uttar Pradesh, (India), -226018

Observations:

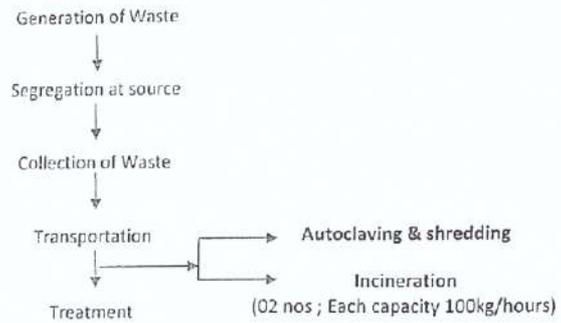
1. **Sanjay Gandhi Postgraduate Institute of Medical Sciences (SGPGIMS) Hospital** (hereafter referred as "The Hospital") is a University established under State Act in 1983. The Institute is located on a sprawling 550 acres residential campus at Raebareli Road, 15 km away from the main city. The institute offers its own degrees, which are duly recognized by the Medical Council of India. The Institute is rated amongst the top medical institutions in the country, delivering state-of-art tertiary medical care, super-specialty teaching, training and research. Dedicated faculty members endeavor to provide quality education, patient care and research and strive to meet the challenges and needs of the society. The Institute offers DM, MCh, MD, PhD, Post Doctoral Fellowships (PDF) and Post Doctoral Certificate Courses (PDCC), and Senior Residency in various specialties. The peers in the field have recognized the courses offered by the Institute and the candidates obtaining degrees from SGPGIMS have been highly placed both within the country and abroad. The SGPGIMS institute has 1100 beds, including 146 intensive/high dependency beds. It has 24 operation theaters with state of art facilities. It runs 115 outpatient clinics of different specialties every week. The SGPGIMS institute having following department:
 1. Anaesthesiology
 2. Biostatistics and Health Informatics
 3. Cardiology
 4. CriticalCare Medicine
 5. Cardiovascular and Thoracic Surgery
 6. Emergency Medicine
 7. Endocrinology
 8. Endocrine Surgery
 9. Gastroenterology
 10. Surgical Gastroenterology
 11. Hematology
 12. Immunology
 13. Medical Genetics
 14. Microbiology

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15. Maternal and Reproductive Health
16. Plastic Surgery
17. Paediatric Super Specialty Surgery
18. Pulmonary Medicine
19. Nephrology
20. Neurology
21. Neurosurgery
22. Nuclear Medicine
23. Pathology
24. Pediatric Gastroenterology
25. Radiodiagnosis
26. Radiotherapy
27. Transfusion Medicine
28. Urology
29. Molecular Biology
30. Hospital Administration
31. Neonatology
32. Ophthalmology
33. General Hospital

1. During inspection, Dr. Rajesh Harsvardhan, Head, Department of Hospital Administration was present on date 14-02-2020. It was informed by the representative that bio-medical waste is disposed of by the below indicated procedure in the SGPGIMS institute.

Procedure of Bio-Medical Waste Disposal



2. Bio-medical waste was not segregated into containers/bags. The containers were not colour or labeled as per provision of BMW Rule 2016.
3. Segregations of BMW by the SGPGIMS institute were found very poor. During inspection, unsegregated bio medical waste was received from the various departments by the incinerators place due to lack of knowledge on BMW Rules,2016 as not effective awareness program organized by the SGPGIMS to the

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engage doctors/staff's/waste handler. No arrangement was made for segregation of BMW at incinerator site. Huge quantity BMW was found inside incinerators premises BMW storage area (approx storage capacity - 220191.78 liters). It seems that BMW was kept since many days as against the Rule 8 of BMW Rule, 2016.

4. Provision of separate room for unsegregated bio medical waste storage and segregation bio medical waste was not found in premises but only collected biomedical waste is found stored in three tin shed room, which total storage maximum capacity having approx 19584 cubic feet (16 feet x 34 feet x12 feet x 03 nos). At the time of inspection all three rooms were found with half filled mixed yellow and Bio Medical Waste plastic bags. As informed by the representative, approx. 2000 kg per day of BMW was generated in the SGPGIMS institute. But, no information regarding BMW was available with the SGPGIMS institute because the representatives present did not know how many days the bio-medical waste has been filled in the above three rooms and how much has been filled as shown in photograph.
5. During inspection time, two double chamber incinerators with design capacity of 100 kg per hours each were found operational. First THERMAX made incinerator was found temperature in primary chamber is noted as 611°C and second primary chamber is noted as 635°C and Second THERMAX made incinerator, Temperature in primary chamber is noted as 773°C and second primary chamber is noted as 419°C. *Both functional incinerator having primary chamber minimum temperature against 800 °C +/- 50 °C and second chamber minimum temperature against 1050 °C +/- 50 °C not in operated accordance with the operating parameters stipulated under the BMW Rules 2016.*
6. During inspection time, huge quantities of incinerated ash deposited was found near the incinerator site. Incineration ash (ash from incineration of any bio-medical waste) was not disposed through hazardous waste treatment, storage and disposal facility (TSDF). *stipulated under the Hazardous and Other Waste Management & Transboundary Movement Rules or as revised from time to time.* Continuous emission monitoring system was not installing in both stack as per compliance to the BMW Rules, 2016.
7. The SGPGIMS institute authority is segregated plastic waste such as vigo tube, pet bottles etc. and are sold to unauthorized vendors.

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8. In incinerator site, The SGPGIMS institute has install two shedder of each capacity 100 kg/hr of the disinfected the waste. The condition of the one shedder seen is found functional and other shedder found non-functional at inspection time.
9. In incinerator site, The SGPGIMS institute has install one autoclave of capacity 250 liter/batch for the sterilization and disinfected of the bio medical waste. The condition of the autoclave seen that it is really used by the SGPGIMS institute.
10. The SGPGIMS institute is not installed Effluent Treatment Plant (ETP) for waste water. The sample was collected untreated waste water outside boundary of incinerator site.
11. The SGPGIMS institute has valid BMW authorization issued by UPPCB on 09.07.2019, which is valid period of two years.
12. The SGPGIMS institute has valid consent under water and Air Act.
13. The untreated effluent generated from the SGPGIMS institute is treated by 06 MLD capacity of sewage treatment plant. The treated sample (outlet of STP and Oxidation pond) has been collected and submitted to central lab of SPCB. The electromagnetic flow meter for measuring of effluent was not installed Inlet and Outlet of STP.
14. As per guideline of CPCB, online continuous emission monitoring system not installed on both incinerators stack.
15. At inspection time, the unit representative has been inform that 16 no's of tube well are functional in SGPGIMS institute premises. Electromagnetic flow meter was not install in any tube well outlet.

Recommendations:

In view of above observation, it was observed that the SGPGIMS institute is not complying with the condition stipulated in BMW authorization and provision of the BMW Rule, 2016. The Hospital may be directed to comply with the following:

1. The SGPGIMS institute should strictly comply with the provision of BMW Rule, 2016 such as segregation of BMW at source in proper colored containers with labeling, not stored BMW beyond the period of 48 hours etc.
2. The location and specification of porthole, platform ladder etc. shall be as per the Emission Regulations, Part-3 (COINDS/20/1984-85), published by CPCB.
3. The wastewater generated from incinerator site/ the air pollution control device must be installing Effluent Treatment Plant. So as to avoid any non-compliance of the regulatory requirements.





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4. Stack emission monitoring and ash analysis as per the requirement of the Bio-medical Waste (Management & Handling) Rules, 1998, shall be done quarterly i.e. once in every three months and record shall be maintained by the incinerator facility operator.
5. The SGPGIMS institute must comply stipulated imposed issued consent (Water and Air) from SPCB.
6. Continuous online emission monitoring system shall be used in both stack of incinerators as per guideline of CPCB. The SGPGIMS institute of a bio-medical waste incinerator shall use combustion gas analyzer to measure CO₂, CO and O₂.
7. The inlet and out let of Sewage Treatment Plant and existing 16 no's of tube well should have arrangement for electromagnetic flow meter for measuring of effluent and withdrawal of ground water.
8. CGWA permission, as per applicable rules shall be obtained for withdrawal of ground water as per NGT order and submit it to the Board.
9. The industry shall maintain the installed STP (capacity of 06 MLD) in such a manner so that it can achieve the stranded specified in the notification issued by Ministry of Environment and Forest and Climate change vide GSR 1265 (E) dated 13-10-2017 in the time period as specified in the notification.
10. Ash from incineration of biomedical waste shall be disposed of at common hazardous waste treatment and disposal facility as per the Hazardous Waste (Management and Handling and Transboundary Movement) Rules, 2008 as amended from time to time.
11. The SGPGIMS institute should provide proper training to staff engaged in handling of BMW.
12. The SGPGIMS institute should carry out all routine test, validation test, spore test as per Schedule-II of BMW Rule, 2016.

B. King George's Medical University (KGMU), Shah Mina Rd, Chowk, Lucknow, Uttar Pradesh 226003

Observations:

1. The KGMU is Govt. medical university with total beds of 3342. The KGMU having following department:
 - a. Department of Cardiology
 - b. Department of Radiation Oncology

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- c. Department of Anesthesiology
 - d. Department of Rheumatology
 - e. Department of Community Medicine
 - f. Department of Prosthodontics
 - g. Department of Microbiology
 - h. Department of Dental
 - i. Trauma and others
2. The team has visited Department of Trauma and Bio-medical Waste Treatment facility Area. During inspection, Prof . Dr Pravez was present on inspection date 15-02-2020 .
 3. Bio-medical waste was found not segregated into containers/bags at above all Departments. The containers were not labeled as per provision of BMW Rule 2016.
 4. The containers kept at source for BMW collection was found mixed with other waste (food items, patient cloth, loose plastics etc.).
 5. The staff of the hospital has not provided training for the handling of Bio-medical waste.
 6. The KGMU has Bio-medical Waste Treatment facility area located at University Environment Department. The treatment facility comprises of following:
 - a. Disinfection Tanks (02 nos.)
 - b. Autoclave(02 nos. with capacity 464 Litre)
 - c. Shredder (02 nos. with capacity 50 kg per hour and 100 kg per hour)
 - d. Needle Cutter (02 nos.)
 - e. Weighing Machine.
 7. The autoclave is not having auto graphic or computer recording devices which will automatically and continuously monitor and record dates, time of day, load identification number and operating parameters throughout the entire length of the autoclave cycle as per Schedule II of the BMW Rule 2016.
 8. The KGMU not carry out routine test of autoclave to ensure proper disinfection of waste in autoclave.
 9. As reported, transportation of BMW was carried out in closed rickshaw from different departments. The rickshaw was not logo labeled as per BMW Rule.

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10. During inspection, it was observed that untreated BMW handover to CBWTF for safely disposal in compliance of Rule 8 of BMW Rule, 2016.
11. The KGMU is not installed Sewage Treatment Plant (STP) and Effluent Treatment Plant (ETP) for waste water.
12. The KGMU has valid BMW authorization issued by UPPCB, which is valid upto dated 27-02-2022.
13. The KGMU has applied consent under water and Air Act.

Recommendations:

The KGMU may be directed to comply with the following:

1. The KGMU should strictly comply with the provision of BMW Rule, 2016 such as segregation of BMW at source in proper coloured containers with labeling, not stored BMW beyond the period of 48 hours etc.
2. The KGMU should provide proper PPE for all staff engaged in management of BMW.
3. The KGMU has applied Water and Air consent from SPCB which is under consideration.
4. The KGMU should install STP and ETP as soon as possible.
5. The KGMU should provide proper training to staff engaged in handling of BMW.
6. The KGMU should carry out all routine test, validation test, spore test as per Schedule-II of BMW Rule, 2016.


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